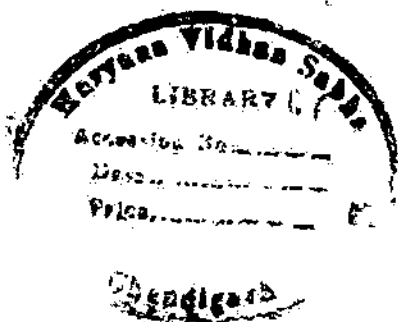


# COMMITTEES

2001-2002

(A REVIEW)

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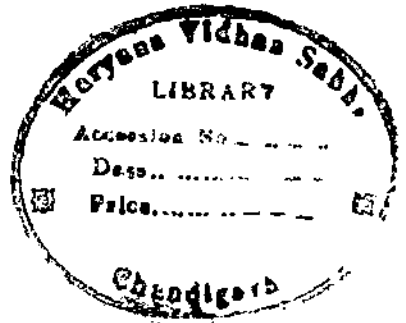
**HARYANA VIDHAN SABHA SECRETARIAT  
CHANDIGARH**

2002

## PREFACE

This Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year 2001-2002 :--

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Schedules Castes, Scheduled Tribes and Backward Classes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee on Privileges.
8. House Committee.
9. Library Committee.
10. Committee on Petitions.
11. Rules Committee.
12. Business Advisory Committee.



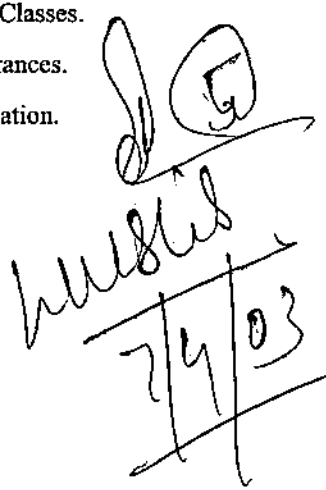
CHANDIGARH:

SUMIT KUMAR,  
Secretary.

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3.	Committee on Estimates.	34—41
4.	Committee on the Welfare of Schedules Castes, Scheduled Tribes and Backward Classes.	42—54
5.	Committee on Government Assurances.	55—61
6.	Committee on Subordinate Legislation.	62—68
7.	Committee on Privileges.	69
8.	House Committee.	70—82
9.	Library Committee.	83—87
10.	Committee on Petitions.	88—89
11.	Rules Committee.	90
12.	Business Advisory Committee.	91—93


  
 7/9/03

## PUBLIC ACCOUNTS COMMITTEE

The Committee for the year 2001-2002 was nominated by the Hon'ble Speaker in pursuance to the motion moved and passed by the Haryana Vidhan Sabha in its meeting held on 14th March, 2001 to authorise him to nominate the members of the Committee on Public Accounts for the year 2001-2002 which was notified *vide* Haryana Vidhan Sabha Secretariat notification No. PAC-I-2001/21, dated the 3rd April, 2001.

The Committee fixed/held a total number of 93 meetings during the period under review. The names of the members and number of meetings attended by each of the member are shown in the following table :—

Sr. No.	Name of the Member	Number of meetings attended
1.	Shri Bhagi Ram, Chairperson	89
2.	Shri Chander Bhatia, Member	72
3.	Shri Lachhman Dass Arora, Member	83
4.	Shri Anil Vij, Member	84
5.	Rao Narender Singh, Member	81
6.	Shri Suraj Mal, Member	18
7.	Shri Banta Ram, Member	40
8.	Shri Nafe Singh Rathi, Member	80
9.	Shri Ram Bhagat, Member	82

### REPORTS EXAMINED

The Committee examined the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1997 (Civil and Revenue Receipts).

### Meetings held and Business Transacted

The dates of meetings, the number of members present and business transacted at each meeting are given below :—

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted														
1	2	3	4														
1.	10th April, 2001	6	The Committee places on record its deep sense of sorrow on the sad demise of Ch. Devi Lal, Member of Parliament and former Deputy Prime Minister of India on 6th April, 2001. The Committee also places on record their deep sense of sorrow and grief on the sad demise of Smt. Phoolwati Devi, mother of Shri Satbir Singh Kadian, Speaker, Haryana Vidhan Sabha.														
2.	18th April, 2001	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of Housing Department, Housing Board in respect of paragraph Nos. 3.14, 6.8, 6.9 and 6.10 of the Report of C &amp; A.G. of India for the year 1996-97 (Civil).</p>														
3.	19th April, 2001	7	<p>The Committee scrutinised the replies received from the Development and Panchayat, Printing &amp; Stationery and Irrigation Departments in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee:—</p> <table data-bbox="561 1182 852 1451"> <thead> <tr> <th data-bbox="564 1182 625 1207">Paras</th> <th data-bbox="761 1182 846 1207">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="564 1233 610 1258">6,42</td> <td data-bbox="761 1233 812 1258">34th</td> </tr> <tr> <td data-bbox="564 1266 583 1291">42</td> <td data-bbox="761 1266 807 1291">40th</td> </tr> <tr> <td data-bbox="564 1300 621 1325">44,45</td> <td data-bbox="761 1300 807 1325">44th</td> </tr> <tr> <td data-bbox="564 1333 583 1359">24</td> <td data-bbox="761 1333 807 1359">48th</td> </tr> <tr> <td data-bbox="564 1367 621 1392">15,16</td> <td data-bbox="761 1367 807 1392">29th</td> </tr> <tr> <td data-bbox="564 1401 583 1426">19</td> <td data-bbox="761 1401 812 1426">32nd</td> </tr> </tbody> </table>	Paras	Reports	6,42	34th	42	40th	44,45	44th	24	48th	15,16	29th	19	32nd
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6,42	34th																
42	40th																
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24	48th																
15,16	29th																
19	32nd																
4.	24th April, 2001	7	<p>(i) The Committee placed on record their deep sense of sorrow and grief on the sad demise of Smt. Jetti Devi W/o, Shri Suraj Mal, M.L.A. and member of the Committee.</p>														

1.	2	3	4
			(ii) Consideration of papers placed before the Committee.
			(iii) Oral examination of the representatives of the Medical and Health Department in respect of paragraph No. 3.10 of the Report of C. & A.G. of India for the year 1996-97 (Civil).
			(iv) Oral examination of the representatives of Social Welfare Department in respect of paragraph No. 6.13 of the Report of C. & A.G. of India for the year 1996-97 (Civil).
			(v) Oral examination of the representatives of Transport Department in respect of paragraph Nos. 7.1 & 7.10 of the Report of C. & A.G. of India for the year 1996-97 (Civil).
5.	1st May, 2001	6	Oral examination of the representatives of Agriculture Department in respect of paragraph No. 3.5 of the Report of C. & A.G. of India for the year 1996-97 (Civil).
6.	2nd May, 2001	6	Oral examination of the representatives of Technical Education Department in respect of paragraph Nos. 3.11, 3.12 and 3.13 of the Report of C. & A.G. of India for the year 1996-97 (Civil).
7.	8th May, 2001	8	(i) Consideration of papers placed before the Committee. (ii) Oral examination of the representatives of Forest Department in respect of paragraph Nos. 1.8, 3.15, 3.19, 3.20 and 6.1 (C) of the Report of C. & A.G. of India for the year 1996-97 (Civil).
8.	9th May, 2001	8	Oral examination of the representatives of Public Health Department in respect of paragraph Nos. 3.18, 3.19, 4.15, 4.16 of the Report of C. & A.G. of India for the year 1996-97 (Civil).
9.	15th May, 2001	9	(i) Consideration of papers placed before the Committee. (ii) Oral examination of the representatives of Rural Development Department in respect of paragraph Nos. 3.1.5, 6.1 and

1	- 2	3	4														
			6.14 of the Report of C. & A.G of India for the year 1996-97 (Civil).														
10.	16th May, 2001	9	Oral examination of the representatives of Environment Department in respect of paragraph No. 6.20 of the Report of C. & A.G. of India for the year 1996-97 (Civil).														
11.	22nd May, 2001	7	Oral examination of the representatives of Town & Country Planning Department in respect of paragraph Nos. 6.1 (c), 6.2 and 6.3 of the Report of C. & A.G of India for the year 1996-97 (Civil).														
12.	23rd May, 2001	7	Oral examination of the representatives of Transport Department in respect of paragraph No. 3.17 of the Report of C. & A.G. of India for the year 1996-97 (Civil).														
13.	28th May, 2001	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinised the replies received from the P.W. (B&amp;R) Department in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :</p> <table border="1" data-bbox="547 966 867 1243"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>33</td> <td>7th</td> </tr> <tr> <td>14</td> <td>28th</td> </tr> <tr> <td>26, 29, 31 &amp; 51</td> <td>36th</td> </tr> <tr> <td>58, 61 &amp; 62</td> <td>38th</td> </tr> <tr> <td>37, 38 &amp; 39</td> <td>40th</td> </tr> <tr> <td>64, 68 &amp; 70</td> <td>42nd</td> </tr> </tbody> </table>	Paras	Reports	33	7th	14	28th	26, 29, 31 & 51	36th	58, 61 & 62	38th	37, 38 & 39	40th	64, 68 & 70	42nd
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14.	29th May, 2001.	7	<p>The Committee scrutinised the replies received from the P.W. (B&amp;R) Department in regard to observations/recommendations made by the Committee of the following paras of various Reports of the Committee.</p> <table border="1" data-bbox="547 1419 867 1606"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>71, 73 &amp; 74</td> <td>42nd</td> </tr> <tr> <td>17, 18, 21, 22, 23, 25, 26 &amp; 27</td> <td>46th</td> </tr> <tr> <td>17, 30, 31 &amp; 32</td> <td>48th</td> </tr> </tbody> </table>	Paras	Reports	71, 73 & 74	42nd	17, 18, 21, 22, 23, 25, 26 & 27	46th	17, 30, 31 & 32	48th						
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16.	5th June, 2001	8	<p>The Committee scrutinised the replies received from the Food &amp; Supplies and Housing Department in regard to implementation of observations/recommendations made by the Committee of the following paras of various Report of the Committee :—</p> <table border="1"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>47</td> <td>34th</td> </tr> <tr> <td>32 &amp; 33</td> <td>44th</td> </tr> <tr> <td>5</td> <td>46</td> </tr> </tbody> </table>	Paras	Reports	47	34th	32 & 33	44th	5	46												
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17.	19th June, 2001		<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of Irrigation Department in respect of paragraph Nos. 4.2, 4.3 &amp; 4.4 of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</p>																				
18.	20th June, 2001	6	<p>The Committee scrutinised the replies received from the Excise and Taxation Department in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—</p> <table border="1"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>30</td> <td>21st</td> </tr> <tr> <td>52, 53, 56(a) &amp; 56(b)</td> <td>22nd</td> </tr> <tr> <td>68 &amp; 69</td> <td>25th</td> </tr> </tbody> </table>	Paras	Reports	30	21st	52, 53, 56(a) & 56(b)	22nd	68 & 69	25th												
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			68(a)(iii), 68(b), 68(c) & 71																
19.	27th June, 2001	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of Education Department in respect of paragraph Nos. 3.3, 3.4, 3.19 &amp; 6.1 (b) of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</p>																
20.	28th June, 2001	6	<p>The Committee scrutinised the replies received from the Irrigation Department in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—</p> <table border="1" data-bbox="543 816 905 1093"> <thead> <tr> <th data-bbox="543 816 607 841">Paras</th> <th data-bbox="820 816 905 841">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="543 850 564 875">20</td> <td data-bbox="820 850 862 875">22nd</td> </tr> <tr> <td data-bbox="543 883 564 908">31</td> <td data-bbox="820 883 862 908">23rd</td> </tr> <tr> <td data-bbox="543 917 564 942">34</td> <td data-bbox="820 917 862 942">25th</td> </tr> <tr> <td data-bbox="543 950 564 976">10</td> <td data-bbox="820 950 862 976">28th</td> </tr> <tr> <td data-bbox="543 984 692 1009">17, 18, 21 &amp; 22</td> <td data-bbox="820 984 862 1009">29th</td> </tr> <tr> <td data-bbox="543 1018 756 1043">10, 11, 12, 13, 15 &amp; 20</td> <td data-bbox="820 1018 862 1043">32nd</td> </tr> <tr> <td data-bbox="543 1051 692 1076">33, 42, 73 &amp; 74</td> <td data-bbox="820 1051 862 1076">34th</td> </tr> </tbody> </table>	Paras	Reports	20	22nd	31	23rd	34	25th	10	28th	17, 18, 21 & 22	29th	10, 11, 12, 13, 15 & 20	32nd	33, 42, 73 & 74	34th
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21.	3rd July, 2001	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of Printing and Stationery Department in respect of paragraph Nos. 7.1, 7.3 &amp; 7.4 of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</p> <p>(iii) Resumption of oral examination of the representatives of Transport Department in respect of paragraph Nos. 3.17.10, 3.17.12 and 3.19 of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</p>																
22.	4th July, 2001	8	<p>The Committee scrutinised the replies received from the Irrigation Department in regard to implementation of observations/recommendations made by the Committee of the</p>																

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23.	5th July, 2001	6	The Committee scrutinised the replies received from the Industries Department in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—																
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24.	6th July, 2001	6	The Committee scrutinised the replies received from the Industries Department in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—																
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25.	11th July, 2001	7	(i) Consideration of papers placed before the Committee.																
			(ii) Confirmation of proceedings.																
26.	12th July, 2001	7	-Resumption of oral examination of the representatives of Education Department in respect of paragraph Nos. 6.15, 6.16 & 3.2 of the Report of C. & A.G of India for the year 1996-97 (Civil).																
27.	17th July, 2001	6	(i) Consideration of papers placed before the Committee.																

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			(ii) Resumption of oral examination of the representatives of Town & Country Planning Department in respect of paragraph Nos. 6.5, 6.6, 6.7 & 7.1 of the Report of C. & A.G. of India for the year 1996-97 (Civil).																		
			(iii) The Committee decided to hold its own meetings on 25th & 26th July, 2001 at Haryana Bhawan, New Delhi.																		
28.	18th July, 2001	6	The Committee scrutinised the replies received from the Town & Country Planning and Social Welfare Departments in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—																		
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29.	25th July, 2001	8	The Committee scrutinised the replies received from the Agriculture Department in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—																		
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30.	26th July, 2001	8	The Committee scrutinised the replies received from the Hospitality and Irrigation Departments in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the																		

1	2	3	4
			Committee :—
			Paras
			21
			28 & 35
			Reports
			40th
			38th
31.	31st July, 2001	7	(i) Consideration of papers placed before the Committee.
			(ii) Oral examination of the representatives of P.W. (B&R) Department in respect of paragraph Nos. 4.9, 4.10, 4.11, 4.12, 4.13 and 4.14 of the Report of C. & A.G. of India for the year 1996-97 (Civil).
32.	1st August, 2001	7	The Committee scrutinised the replies received from the Agriculture Department in respect of various paragraphs of the Report of C. & A.G. of India for the year 1996-97 (Civil).
33.	7th August, 2001	8	(i) Consideration of papers placed before the Committee.
			(ii) Oral examination of the representatives of Transport Department in respect of paragraph Nos. 4.1, 4.6, 4.7 & 4.8 of the Report of C.&A.G. of India for the year 1996-97 (Revenue Receipts).
			(iii) Oral examination of the representatives of Mines and Geology Department in respect of paragraph Nos. 1.4, 5.1, 5.7, 5.8 and 5.9 of the Report of C.&A.G. of India for the year 1996-97 (Revenue Receipts).
34.	8th August, 2001	8	(i) Consideration of papers placed before the Committee.
			(ii) The Committee scrutinised the replies received from the Finance Department (Lotteries) in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—
			Paras
			25
			36, 37, 38, 39 & 40
			Reports
			36th
			46th
35.	13th August, 2001	7	Oral examination of the representatives of Agriculture Department in respect of paragraph Nos. 3.6.5, 3.6.6, 3.6.6 (c), 3.6.7(i) (ii) of the Report of C. & A.G. of India for the year 1996-97 (Civil).

1	2	3	4														
36.	14th August, 2001	7	Resumption of oral examination of the representatives of Irrigation Department in respect of paragraph Nos. 4.5, 4.6, 4.7 & 4.8 of the Report of C. & A.G. of India for the year 1996-97 (Civil).														
37.	21st August, 2001	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinised the replies received from the Rural Development and Printing &amp; Stationery Departments in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—</p> <table border="0" data-bbox="580 679 942 924"> <thead> <tr> <th data-bbox="580 679 644 703">Paras</th> <th data-bbox="855 679 942 703">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="580 719 602 742">30</td> <td data-bbox="855 719 898 742">28th</td> </tr> <tr> <td data-bbox="580 758 602 782">32</td> <td data-bbox="855 758 898 782">29th</td> </tr> <tr> <td data-bbox="580 797 591 821">8</td> <td data-bbox="855 797 898 821">34th</td> </tr> <tr> <td data-bbox="580 836 676 860">35, 36, 45</td> <td data-bbox="855 836 898 860">44th</td> </tr> <tr> <td data-bbox="580 876 602 900">42</td> <td data-bbox="855 876 898 900">40th</td> </tr> <tr> <td data-bbox="580 915 602 939">89</td> <td data-bbox="855 915 898 939">50th</td> </tr> </tbody> </table>	Paras	Reports	30	28th	32	29th	8	34th	35, 36, 45	44th	42	40th	89	50th
Paras	Reports																
30	28th																
32	29th																
8	34th																
35, 36, 45	44th																
42	40th																
89	50th																
38.	22nd August, 2001	7	<p>The Committee scrutinised the replies received from Medical &amp; Health and Social Welfare Departments in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—</p> <table border="0" data-bbox="580 1140 942 1342"> <thead> <tr> <th data-bbox="580 1140 644 1164">Paras</th> <th data-bbox="855 1140 942 1164">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="580 1180 602 1204">18</td> <td data-bbox="855 1180 898 1204">38th</td> </tr> <tr> <td data-bbox="580 1219 644 1243">88, 93</td> <td data-bbox="855 1219 898 1243">42nd</td> </tr> <tr> <td data-bbox="580 1258 751 1282">20, 23, 24, 25, 26</td> <td data-bbox="855 1258 898 1282">44th</td> </tr> <tr> <td data-bbox="580 1298 602 1321">26</td> <td data-bbox="855 1298 898 1321">11th</td> </tr> <tr> <td data-bbox="580 1337 602 1361">51</td> <td data-bbox="855 1337 898 1361">34th</td> </tr> </tbody> </table>	Paras	Reports	18	38th	88, 93	42nd	20, 23, 24, 25, 26	44th	26	11th	51	34th		
Paras	Reports																
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88, 93	42nd																
20, 23, 24, 25, 26	44th																
26	11th																
51	34th																
39.	28th August, 2001	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinised the replies received from Industries, Animal Husbandry and Irrigation Departments in respect of paragraph Nos. 3.1.6, 6.1(b), 7.1, 1.4, 1.6, 1.7, 5.1 and 5.6 respectively of the Report of C. &amp; A.G. of India for the year 1996-97 (Civil and Revenue Receipts).</p>														

1	2	3	4																
40.	29th August, 2001	8	Oral examination of the representatives of Power Department in respect of paragraph No. 1.4 of the Report of C. & A.G of India for the year 1996-97 (Revenue Receipts).																
41.	4th September 2001	8	(i) Consideration of papers placed before the Committee. (ii) Resumption of oral examination of the representatives of Co-operation Department in respect of paragraph Nos. 1.4, 1.7 & 5.1, 5.2.2, 5.2.6, 5.2.7, 5.2.8, 5.2.9, 5.2.10, 5.2.11 and 5.2.12 of the Report of C. & A.G of India for the year 1996-97 (Revenue Receipts).																
42.	5th September, 2001	8	(i) The Committee scrutinised the replies received from Food & Supplies, Transport, Education and Irrigation Departments in regard to implementation of observations/ recommendations made by the Committee of the following paras of various Reports of the Committee :— <table border="1" data-bbox="659 854 989 1144"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>25</td> <td>48th</td> </tr> <tr> <td>18</td> <td>25th</td> </tr> <tr> <td>86</td> <td>44th</td> </tr> <tr> <td>83, 9</td> <td>42nd</td> </tr> <tr> <td>21</td> <td>26th</td> </tr> <tr> <td>34</td> <td>34th</td> </tr> <tr> <td>23</td> <td>40th</td> </tr> </tbody> </table>	Paras	Reports	25	48th	18	25th	86	44th	83, 9	42nd	21	26th	34	34th	23	40th
Paras	Reports																		
25	48th																		
18	25th																		
86	44th																		
83, 9	42nd																		
21	26th																		
34	34th																		
23	40th																		
			(ii) The Committee decided to hold its own meetings on 18th & 19th September, 2001 at 3.00 P.M. and 10.00 A.M. respectively at Haryana Bhawan, New Delhi.																
43.	11th September, 2001	6	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinised the replies received from the Irrigation Department in respect of paragraph No. 4.1 of the Report of C. & A.G of India for the year 1996-97 (Civil).																
44.	12th September, 2001	6	The Committee scrutinised the replies received from the Excise and Taxation Department in regard to implementation of observations/ recommendations made by the Committee of																

1	2	3	4																
			the following paras of various Reports of the Committee :—																
			<table border="0"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>76</td> <td>32nd</td> </tr> <tr> <td>69,70</td> <td>34th</td> </tr> <tr> <td>52, 53, 54, 57, 58, 59, 62, 65 &amp; 67</td> <td>36th</td> </tr> <tr> <td>70, 71, 72, 73, 76 &amp; 77</td> <td>38th</td> </tr> <tr> <td>114</td> <td>42nd</td> </tr> </tbody> </table>	Paras	Reports	76	32nd	69,70	34th	52, 53, 54, 57, 58, 59, 62, 65 & 67	36th	70, 71, 72, 73, 76 & 77	38th	114	42nd				
Paras	Reports																		
76	32nd																		
69,70	34th																		
52, 53, 54, 57, 58, 59, 62, 65 & 67	36th																		
70, 71, 72, 73, 76 & 77	38th																		
114	42nd																		
45.	18th September, 2001	8	<p>The Committee scrutinised the replies received from the Excise and Taxation Department in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—</p> <table border="0"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>91, 92, 94, 95, 96, 97 &amp; 98</td> <td>44th</td> </tr> </tbody> </table>	Paras	Reports	91, 92, 94, 95, 96, 97 & 98	44th												
Paras	Reports																		
91, 92, 94, 95, 96, 97 & 98	44th																		
46.	19th September, 2001	8	<p>The Committee scrutinised the replies received from the Excise and Taxation Department in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—</p> <table border="0"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>43, 44, 45, 46, 47, 48, 49, 50 &amp; 51</td> <td>46th</td> </tr> <tr> <td>33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50 &amp; 51</td> <td>48th</td> </tr> </tbody> </table>	Paras	Reports	43, 44, 45, 46, 47, 48, 49, 50 & 51	46th	33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50 & 51	48th										
Paras	Reports																		
43, 44, 45, 46, 47, 48, 49, 50 & 51	46th																		
33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50 & 51	48th																		
47.	24th September, 2001	7	<p>The Committee scrutinised the replies received from the Revenue Department in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—</p> <table border="0"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>40</td> <td>22nd</td> </tr> <tr> <td>62, 63 &amp; 68</td> <td>29th</td> </tr> <tr> <td>42, 43, 45, 46 &amp; 47</td> <td>36th</td> </tr> <tr> <td>63, 64, 68 &amp; 69</td> <td>38th</td> </tr> <tr> <td>79, 80, 81, 82, 83, 84, 85, 86, 87, 88 &amp; 89</td> <td>40th</td> </tr> <tr> <td>46</td> <td>44th</td> </tr> <tr> <td>39, 40 &amp; 41</td> <td>50th</td> </tr> </tbody> </table>	Paras	Reports	40	22nd	62, 63 & 68	29th	42, 43, 45, 46 & 47	36th	63, 64, 68 & 69	38th	79, 80, 81, 82, 83, 84, 85, 86, 87, 88 & 89	40th	46	44th	39, 40 & 41	50th
Paras	Reports																		
40	22nd																		
62, 63 & 68	29th																		
42, 43, 45, 46 & 47	36th																		
63, 64, 68 & 69	38th																		
79, 80, 81, 82, 83, 84, 85, 86, 87, 88 & 89	40th																		
46	44th																		
39, 40 & 41	50th																		

1.	2	3	4								
48.	3rd October, 2001	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Resumption of oral examination of the representatives of Public Health Department in respect of paragraph Nos. 4.16, 4.17 &amp; 6.1 (b) of the Report of C. &amp; A.G. of India for the year 1996-97 (Civil).</p> <p>(iii) Confirmation of the proceedings.</p>								
49.	4th October, 2001	8	<p>(i) The Committee scrutinised the replies received from the Rural Development Department in respect of paragraph No. 3.1 of the Report of C. &amp; A.G. of India for the year 1996-97 (Civil).</p> <p>(ii) The Committee decided to visit the States of Andhra Pradesh, Tamil Nadu and Karnataka from 30th October to 9th November, 2001.</p>								
50.	9th October, 2001	7	<p>The Committee scrutinised the replies received from the Power Department in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—</p> <table border="1"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>78, 80 &amp; 81</td> <td>34th</td> </tr> <tr> <td>111, 112, 113 &amp; 114</td> <td>44th</td> </tr> <tr> <td>7</td> <td>48th</td> </tr> </tbody> </table>	Paras	Reports	78, 80 & 81	34th	111, 112, 113 & 114	44th	7	48th
Paras	Reports										
78, 80 & 81	34th										
111, 112, 113 & 114	44th										
7	48th										
51.	10th October, 2001	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Resumption of oral examination of the representatives of Rural Development Department in respect of paragraph Nos. 3.1.5, 3.1.6, 3.1.7, 3.1.8, 3.1.9, 3.1.10, 3.1.11, 3.1.12, 3.1.13, 3.1.14, 3.1.15, 3.1.16, 3.1.17, 3.1.18 &amp; 3.1.19 of the Report of C. &amp; A.G. of India for the year 1996-97 (Civil).</p> <p>(iii) The Committee decided to cancel the proposed tour to the States of Andhra Pradesh, Tamil Nadu and Karnataka.</p>								
52.	15th October, 2001	6	<p>(i) Consideration of papers placed before the Committee.</p>								



1	2	3	4
			(ii) Oral examination of the representatives of Environment Department in respect of paragraph Nos. 6.20.5, 6.20.6(i), 6.20.6(ii), 6.20.7, 6.20.8, 6.20.9, 6.20.10, 6.20.11 (i) and 6.20.11 (ii) of the Report of C. & A.G. of India for the year 1996-97 (Civil).
			(iii) The Committee decided to visit the Industrial Units/Thermal Power Houses to examine the pollution control measures in the districts of Panipat, Sonapat, Faridabad and Gurgaon.
53.	16th October, 2001	5	(i) Consideration of papers placed before the Committee. (ii) Resumption of oral examination of the representatives of the Agriculture Department in respect of paragraph Nos. 3.6.8, 3.6.9, 3.6.10 and 3.6.11 of the Report of C. & A.G. of India for the year 1996-97 (Civil).
54.	22nd October, 2001	6	Consideration of papers placed before the Committee.
55.	22nd October, 2001	5	The Committee inspected the Industrial Units Thermal Power Houses in respect of pollution control measures in the district of Kurukshetra, Karnal and Panipat.
56.	23rd October, 2001	5	The Committee inspected the Industrial Units in respect of pollution control measures in the districts of Panipat and Sonapat.
57.	24th October, 2001	5	The Committee inspected the Industrial Units/Thermal Power Houses in respect of pollution control measures in the district of Faridabad.
58.	25th October, 2001	5	The Committee inspected the Industrial Units in respect of pollution control measures in the district of Gurgaon and Bahadurgarh Town.
59.	30th October, 2001	6	(i) Consideration of papers placed before the Committee. (ii) Resumption of oral examination of the representatives of the Irrigation Department in respect of paragraph Nos. 4.2, 4.1.5 (i), 4.1.5 (ii), 4.1.5 (iii), 4.1.5 (iv) and (v) of the Report of C. & A.G. of India for the year 1996-97 (Civil).

1	2	3	4						
60.	31st October, 2001	6	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinised the replies received from the Printing and Stationery and Technical Education Departments in respect of paragraph Nos. 7.3, 7.4, 3.11 and 3.12 respectively of the Report of C. & A.G. of India for the year 1996-97 (Civil).						
61.	15th November, 2001	8	The Committee scrutinised the replies received from the Co-operation and Technical Education Departments in regard to implementation of observation/recommendations made by the Committee of the following paras of various Reports of the Committee :— <table border="1" data-bbox="622 655 1004 764"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>11, 12, &amp; 13</td> <td>48th</td> </tr> <tr> <td>3</td> <td>46th</td> </tr> </tbody> </table>	Paras	Reports	11, 12, & 13	48th	3	46th
Paras	Reports								
11, 12, & 13	48th								
3	46th								
62.	20th November, 2001	6	(i) Consideration of papers placed before the Committee. (ii) Resumption of oral examination of the representatives of Irrigation Department in respect of paragraph Nos. 4.1.6, 4.1.7, and 4.1.8 of the Report of C. & A.G. of India for the year 1996-97 (Civil). (iii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 29-11-2001 at 3.00 P.M.						
63.	21st November, 2001	6	The Committee scrutinised the replies received from the Govt., relating to Revenue Department in regard to paragraph Nos. 3.8 & 3.9 of the Report of C. & A.G. of India for the year 1996-97 (Civil).						
64.	27th November, 2001	6	Resumption of oral examination of the Representatives of Agriculture Deptt. in respect of paragraph Nos. 3.6.12 and 3.6.13 of the Report of C. & A.G. of India for the year 1996-97 (Civil).						
65.	4th December, 2001	7	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinised the reply received from the Printing and Stationery Department in regard to paragraph No. 6.15 of the Report of C. & A.G. of India for the year 1996-97 (Civil).						

1	2	3	4
66.	5th December, 2001	7	Resumption of oral examination of the representatives of Agriculture Department in respect of paragraph Nos. 3.6.14, 3.6.15, 3.6.16, 7.1 & 3.7 of the Report of C. & A.G of India for the year 1996-97 (Civil).
67.	11th December, 2001	8	(i) Consideration of papers placed before the Committee. (ii) Oral examination of the representatives of Revenue Department in respect of paragraph Nos. 3.8 & 3.9 of the Report of C. & A.G of India for the year 1996-97 (Civil). (iii) Oral examination of the representatives of Lotteries Department in respect of paragraph Nos. 1.7, 5.1, 5.3 and 5.4 of the Report of C. & A.G of India for the year 1996-97 (Revenue Receipts).
68.	12th December, 2001	8	The Committee scrutinised the replies received from the Environment Department in respect of paragraph Nos. 6.20.12, 6.20.13, 6.20.14, 6.20.15 and 6.20.16 of the Report of C. & A.G of India for the year 1996-97 (Civil).
69.	18th December, 2001	6	Consideration of papers placed before the Committee.
70.	19th December, 2001	6	Resumption of oral examination of the representatives of Public Health Department in respect of paragraph No. 4.18 of the Report of C. & A.G of India for the year 1996-97 (Civil).
71.	24th December, 2001	6	The Committee scrutinised the replies received from the Social Welfare, Animal Husbandry, Education and Home Departments in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee respectively :—

Paras	Reports
7, 8, 44 & 53	50th
3, 4	34th
83, 48, 49	42nd
26	28th
15, 16	40
4	46th

1	2	3	4																						
72.	2nd January, 2002	7	(i) Consideration of papers placed before the Committee. (ii) Oral examination of the representatives of Agriculture Department in respect of paragraph Nos. 6.18 and 3.7 of the Report of C. & A.G of India for the year 1996-97 (Civil).																						
73.	3rd January, 2002	6	Resumption of oral examination of the representatives of Power Department in respect of paragraph Nos. 1.4, 1.7, 4.1, 1.8, 4.2 of the Report of C. & A.G of India for the year 1996-97 (Revenue Receipts).																						
74.	8th January, 2002	8	Resumption of oral examination of the representatives of Housing Department in respect of paragraph Nos. 6.8, 6.9, 6.10, 6.11, 6.12 and 3.14 of the Report of C. & A.G of India for the year 1996-97 (Civil).																						
75.	9th January, 2002	7	Oral examination of the representatives of Home Department in respect of paragraph Nos. 3.17.9, 3.17.10, 3.17.11, 3.17.12, 3.17.13 & 3.17.14 of the Report of C. & A.G of India for the year 1996-97 (Civil).																						
76.	10th January, 2002	6	Oral examination of the representatives of Industries Department in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :—																						
			<table border="0"> <thead> <tr> <th>Paras</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>16</td> <td>14th</td> </tr> <tr> <td>8</td> <td>6th</td> </tr> <tr> <td>5</td> <td>9th</td> </tr> <tr> <td>2</td> <td>16th</td> </tr> <tr> <td>10</td> <td>22nd</td> </tr> <tr> <td>4, 6, 8</td> <td>32nd</td> </tr> <tr> <td>12</td> <td>34th</td> </tr> <tr> <td>13</td> <td>36th</td> </tr> <tr> <td>18</td> <td>48th</td> </tr> <tr> <td>4, 5, 6</td> <td>50th</td> </tr> </tbody> </table>	Paras	Reports	16	14th	8	6th	5	9th	2	16th	10	22nd	4, 6, 8	32nd	12	34th	13	36th	18	48th	4, 5, 6	50th
Paras	Reports																								
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18	48th																								
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77.	16th January, 2002	5	Oral examination of the representatives of the Revenue Department in respect of paragraph Nos. 1.7, 3.1, 3.2, 3.3, 3.4, 3.5, 3.6, 3.7 and 3.8 of the Report of C.&A.G of India for the year 1996-97 (Revenue Receipts).																						

1	2	3	4
78.	17th January, 2002	5	<p>(i) Oral examination of the representatives of Public Health Department in respect of paragraph Nos. 1.7, 5.1 and 5.10 of the Report of C. &amp; A.G of India for the year 1996-97 (Revenue Receipts).</p> <p>(ii) Resumption of oral examination of the representatives of Irrigation Department in respect of paragraph No. 4.1 of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</p>
79.	18th January, 2002	7	Resumption of oral examination of the representatives of Agriculture Department in respect of paragraph No. 6.17 of the Report of C. & A.G of India for the year 1996-97 (Civil).
80.	19th January, 2002	7	Resumption of oral examination of the representatives of Agriculture Department in respect of paragraph No. 6.17 of the Report of C. & A.G of India for the year 1996-97 (Civil).
81.	22nd January, 2002	9	Oral examination of the representatives of Finance Department in respect of paragraph No. 2.2.3 and 2.3.1(B) relating to excess over grants/ Appropriation of the Report of C.&A.G of India for the years 1997-98 and 1998-99 (Civil) respectively.
82.	23rd January, 2002	8	The Committee scrutinised the replies received from Food & Supplies Department in respect of paragraph Nos. 7.1, 7.5 and 7.6 of the Report of C. & A.G of India for the year 1996-97 (Civil).
83.	30th January, 2002	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Resumption of oral examination of the representatives of Education Department in respect of paragraph No. 3.2 of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</p> <p>(iii) Confirmation of proceedings.</p> <p>(iv) The Committee decided to hold its meetings at Faridabad on 14th &amp; 15th February, 2002.</p>

1	2	3	4
84.	31st January, 2002	5	<p>(i) Oral examination of the Chief Secretary to Govt., Haryana in respect of paragraph No. 6.19 of the Report of C. &amp; A.G. of India for the year 1996-97 (Civil).</p> <p>(ii) The Committee scrutinised the replies received from Agriculture Department in respect of paragraph Nos. 1.4, 1.7/5.1 and 5.5 of the Report of C. &amp; A.G. of India for the year 1996-97 (Revenue Receipts).</p>
85.	5th February, 2002	6	<p>Resumption of oral examination of the representatives of PWD (B&amp;R) Department in respect of paragraph Nos. 4.14, 4.18, 5.1 and 5.2 of the Report of C. &amp; A.G. of India for the year 1996-97 (Civil).</p>
86.	6th February, 2002	6	<p>(i) The Committee drafted its 51st Report on the Appropriation Accounts/Finance Accounts of the Haryana Govt., for the years 1997-98 and 1998-99 (Civil).</p> <p>(ii) The Committee also drafted a part of its 52nd Report on the Report of C.&amp;A.G. of India for the year 1996-97 (Civil &amp; Revenue Receipts).</p>
87.	12th February, 2002	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Resumption of oral examination of the representatives of Education Department in respect of paragraph No. 3.2 of the Report of C. &amp; A.G. of India for the year 1996-97 (Civil).</p>
88.	13th February, 2002	6	<p>The Committee scrutinised the replies received from the Excise and Taxation Department in respect of various paragraphs of the Report of C. &amp; A.G. of India for the year 1996-97 (Civil &amp; Revenue Receipts).</p>
89.	19th February, 2002	6	<p>(i) Confirmation of proceedings.</p> <p>(ii) The Committee drafted a part of its 52nd Report on the Report of C. &amp; A.G. of India for the year 1996-97 (Civil &amp; Revenue Receipts).</p>

1	2	3	4
			(iii) The Committee finalised its 51st Report on the Appropriation Accounts/Finance Accounts of the Haryana Govt., for the years 1997-98 and 1998-99 (Civil).
90.	25th February, 2002	7	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinised the reply received from the Agriculture Department in regard to para No. 3.5 of the Report of C. & A.G. of India for the year 1996-97 (Civil). (iii) The Committee examined the written reply received from the Irrigation Department in regard to para No. 4.18 of the Report of C. & A.G. of India for the year 1996-97 (Civil). (iv) The Committee drafted a part of its 52nd Report on the Report of C. & A.G. of India for the year 1996-97 (Civil).
91.	26th February, 2002	7	(i) Oral examination of the representatives of the Excise and Taxation Department in respect of paragraph Nos. 1.4 to 1.8, 2.1 to 2.18, 4.1 to 4.5 and 4.9 of the Report of C. & A.G. of India for the year 1996-97 (Revenue Receipts). (ii) The Committee drafted a part of its 52nd Report in regard to Excise and Taxation Department. (iii) The Committee also finalised its 52nd Report and authorised to Chairperson to sign and present the Report to the House.
92.	25th March, 2002	6	The Committee informally discussed in respect of its on-the-spot study visit to the distilleries at Yamuna Nagar.
93.	26th March, 2002	6	The Committee visited/Inspected the Yamuna Nagar Distillery, Yamuna Nagar on-the-spot.

The Committee held its own meetings at places outside Chandigarh as per detailed below:—

Shimla  
(Sr. No. 23 and 24)

5-7-2001  
6-7-2001

Haryana Bhawan, New Delhi (Sr. No. 30, 45 & 46)	26-7-2001 18-9-2001 19-9-2001
Panipat	22-10-2001
Sonepat	23-10-2001
Faridabad	24-10-2001
Gurgaon (Sr. No. 55, 56, 57 and 58)	25-10-2001
C.C.S. HAU, Hisar (Sr. No. 79 & 80)	18-1-2002 19-1-2002
Yamuna Nagar (Sr. No. 93)	26-3-2002

### REPORTS PRESENTED

--Under Rule 223 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, 51st Report of the Public Accounts Committee on the Appropriation Accounts/Finance Accounts of Haryana Government for the years 1997-98 and 1998-99 and 52nd Report of the Public Accounts Committee on the Report of Comptroller and Auditor General of India for the year ended 31st March, 1997 (Civil and Revenue Receipts) were presented to the House on 14th and 18th March, 2002 respectively.

### Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.



### COMMITTEE ON PUBLIC UNDERTAKINGS

The Committee for the year 2001-2002 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 14th March, 2001 authorising him to nominate the members of the Committee on Public Undertakings for the year 2001-2002 on 3rd April, 2001 which was notified *vide* Haryana Vidhan Sabha Secretariat Notification No. 1-CPU/2001-2002/25, dated the 3rd April, 2001.

2. The Committee fixed/held number of 75 meetings during the period under review. The name of the members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Balwant Singh Maina	38
2.	Shri Krishan Pal Gujar	64
3.	Shri Chander Mohan	1
4.	Shri Rajinder Singh Bisla	63
*5.	Shri Krishan Lal Panwar	Nil
6.	Shri Abhay Singh Chautala	25
7.	Shri Balbir Pal Shah	32
8.	Shri Dev Raj Diwan	69
9.	Shri Puran Singh	60
**10.	Shri Pawan Kumar Dewan	66

\* Resigned from the Committee on Public Undertakings w.e.f. 4-4-2001.

\*\* Nominated as Member of the Committee on Public Undertakings w.e.f. 4-4-2001.

### 3. Meetings held and Business transacted

The details showing dates and meetings held, the number of members present and

the business transacted at each meeting, are given in the following table :—

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	24th April, 2001	6	<ul style="list-style-type: none"> <li>(i) The Committee passed the condolence resolution in respect of Ch. Devi Lal, former Deputy Prime Minister of India.</li> <li>(ii) Decision to undertake on the spot study tour of the Power Projects at Sunder Nagar, Slapper, Pandoh, Manali Projects near Manikaran and B.B.M.B. Project Nangal <i>w.e.f.</i> 2nd May, 2001 to 7th May, 2001.</li> <li>(iii) The Committee also decided to hold its own meetings on 2nd May, 2001, 4th May, 2001 and 7th May, 2001 at Chandigarh, Manali and B.B.M.B. Guest House, Nangal respectively.</li> </ul>
2.	2nd May, 2001	6	<ul style="list-style-type: none"> <li>(i) Discussion with the representatives of the HVPNL with regard to the units/Power projects for spot study tour and proceeded for spot study tour.</li> <li>(ii) The Committee visited/inspected the Power Project, Sundernagar and Power House, Dehar.</li> <li>(iii) The Committee undertook spot study/inspection on 3-5-2001 at Pandoh and discussed with the representatives of B.B.M.B. in respect of Statewise share of electricity.</li> <li>(iv) Visited/inspected the Pandoh Dam and Laryg Power Project.</li> </ul>
3.	4th May, 2001	6	<ul style="list-style-type: none"> <li>(i) Slightly change in spot study tour programme and the Committee visited/inspected Solang Hydel Power Project.</li> <li>(ii) The Committee visited/inspected Mallana Hydroelectrical Power Project on 5-5-2001.</li> </ul>
4.	6th May, 2001	6	<p>The Committee framed the questionnaire of the spot study tour.</p>

1	2	3	4
5.	10th May, 2001	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of the Forest Department in respect of paragraph No. 4A.3.1 of the Report of the C.&amp;A.G. of India for the year 1998-99 (Commercial) relating to the Haryana Forest Development Corporation.</p>
6.	15th May, 2001	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Resumption of oral examination of the representatives of the Forest Department in respect of paragraph No. 4A.3.1 of the report of the C.&amp;A.G. of India for the year 1998-99 (Commercial) relating to the Haryana Forest Development Corporation.</p> <p>(iii) The Committee visited/inspected the Forest Depot of Haryana Forest Department at Jagadhari.</p>
7.	22nd May, 2001	6	<p>Resumption of oral examination of the representatives of the Forest Department in respect of paragraph No. 4A.3.1 and 4A.3.2 of the report of the C.&amp;A.G. of India for the year 1998-99 (Commercial) relating to the Haryana Forest Development Corporation.</p>
8.	29th May, 2001	6	<p>Oral examination of the representatives of the Power Department in respect of paragraph No. 4.5.4 of the report of the C.&amp;A.G. of India for the year 1997-98 (Commercial) relating to the Haryana State Electricity Board.</p>
9.	5th June, 2001	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of the Irrigation Department in regard to implementation of recommendations/ observations contained in the various outstanding paragraphs of various reports of the Committee relating to Haryana State Minor Irrigation &amp; Tubewells Corporation.</p>

1	2	3	4
10.	19th June, 2001	7	Scrutiny of the replies received from the Government in respect of various paragraphs of various reports relating to Haryana State Industrial Development Corporation Limited.
11.	20th June, 2001	8	Scrutiny of the replies received in respect of various paragraphs of 42nd Report of the Committee relating to Haryana Women Development Corporation Limited.
12.	26th June, 2001	7	<ul style="list-style-type: none"> <li>(i) Consideration of papers placed before the Committee.</li> <li>(ii) Scrutiny of the replies received in respect of various paragraphs of various reports of the Committee relating to Haryana Land Reclamation &amp; Development Corporation Limited.</li> </ul>
13.	3rd July, 2001	8	Consideration of papers placed before the Committee.
14.	10th July, 2001	6	<ul style="list-style-type: none"> <li>(i) Consideration of papers placed before the Committee.</li> <li>(ii) Oral examination of the representatives of the Tourism Department in respect of the implementation of the recommendations/ observations contained in outstanding various paragraphs of various reports of the Committee relating to Haryana Tourism Development Corporation Limited.</li> </ul>
15.	17th July, 2001	6	Oral examination of the representatives of the Tourism Department in respect of the implementation of the recommendations/ observations contained in outstanding various paragraphs of various reports of the Committee relating to Haryana Tourism Development Corporation Limited.
16.	25th July, 2001	8	<ul style="list-style-type: none"> <li>(i) Consideration of papers placed before the Committee.</li> <li>(ii) Oral examination of the representatives of the Agriculture Department in respect of paragraph No. 4A.4.I of the report of the C.&amp;A.G of India for the year 1998-99 (Commercial) relating to Haryana Land Reclamation and Development Corporation Limited.</li> </ul>

1	2	3	4
17.	1st August, 2001	6	<p>(i) Oral examination of the representatives of the Industries Department in respect of paragraph No. 3A (Review) of the report of the C.&amp;A.G. of India for the year 1996-97 (Commercial) relating to the Haryana Financial Corporation.</p> <p>(ii) The Committee decided to hold its next meetings on 7th August, 2001 at Chandigarh and 9th and 10th August, 2001 at Dabchik Tourist Complex, Hodal.</p>
18.	7th August, 2001	7	Scrutiny of the replies received in respect of paragraph No. 3A (Reviews) of the report of the C.&A.G. of India for the year 1996-97 (Commercial) relating to the Haryana Financial Corporation.
19.	9th August, 2001 (Hodal)	6	Scrutiny of the replies received in respect of paragraph No. 4A.5.1 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to the Haryana Tourism Development Corporation Limited.
20.	10th August, 2001 (Hodal)	6	Scrutiny of the replies received in respect of paragraph No. 4A.5.2 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to the Haryana Tourism Development Corporation Limited.
21.	14th August, 2001	6	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) Resumption of oral examination of the representatives of the Industries Department in respect of paragraph No. 3A (Review) of the report of the C.&amp;A.G. of India for the year 1996-97 (Commercial) relating to the Haryana Financial Corporation.</p>
22.	21st August, 2001	4	Consideration of papers placed before the Committee.
23.	28th August, 2001	6	Consideration of papers placed before the Committee.
24.	4th September, 2001	7	(i) Scrutiny of the replies received in respect of paragraph No. 4B.1.1 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to the Haryana Warehousing Corporation Limited.

1	2	3	4
			(ii) The Committee decided to hold its next meetings on 11th September, 2001 at Chandigarh, and on 13th and 14th September, 2001 at Haryana Bhawan, New Delhi.
25.	11th September, 2001	6	Scrutiny of the replies received in respect of paragraph No. 4.5.6 of the report of the C.&A.G. of India for the year 1997-98 (Commercial) relating to the Haryana State Electricity Board.
26.	13th September, 2001 (New Delhi)	6	Scrutiny of the replies received in respect of paragraph No. 4.5.7 of the report of the C.&A.G. of India for the year 1997-98 (Commercial) relating to the Haryana State Electricity Board.
27.	14th September, 2001 (New Delhi)	6	Part scrutiny of the replies received in respect of paragraph No. 4.5.7 and 4.5.8 of the report of the C.&A.G. of India for the year 1997-98 (Commercial) relating to the Haryana State Electricity Board.
28.	18th September, 2001	4	(i) The Committee decided to cancel the oral examination of Agriculture Department and scrutinised the paragraph No. 4A.1.1 of the report of C.&A.G. of India for the year 1998-99 (Commercial) relating to the Haryana Seeds Development Corporation.  (ii) The Committee also decided to scrutinise paragraph No. 2.1.11.5 and 2.1.11.6 of the 36th Report of the Committee on 19th September, 2001.
29.	19th September, 2001	4	Scrutiny of the replies received in respect of paragraph No. 2.1.11.5 and 2.1.11.6 of the 36th report of the Committee.
30.	28th September, 2001	7	Scrutiny of the replies received in respect of paragraph No. 4.5.9 of the report of the C.&A.G. of India for the year 1997-98, (Commercial) relating to the Haryana State Electricity Board.
31.	3rd October, 2001	6	(i) Consideration of paper placed before the Committee.  (ii) Oral examination of the representatives of the Agriculture Department in respect of paragraph No. 4A.1.1 of the report of the C.&A.G. of India for the year 1998-99

1	2	3	4
			(Commercial) relating to the Haryana Seeds Development Corporation Limited and in respect of implementation of recommendations/observations contained in various reports of the Committee relating to the Haryana Seeds Development Corporation Limited.
			(iii) The Committee also decided to hold its own meetings at Shikra Tourist Complex, Asa Khera (Sirsa) on 12th and 13th October, 2001.
32.	10th October, 2001	7	Oral examination of the representatives of the Tourism Department in respect of paragraph No. 4A.5.1 and 4A.5.2 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to Haryana Tourism Development Corporation Limited.
33.	12th October, 2001 (Asa Khera (Sirsa))	7	Part scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various reports of the Committee relating to the Haryana Tourism Development Corporation Limited.
34.	13th October, 2001 (Asa Khera (Sirsa))	7	Scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various reports of the Committee relating to the Haryana Tourism Development Corporation Limited.
35.	16th October, 2001	8	(i) Consideration of paper placed before the Committee. (ii) Postponement of oral examination on the request of the Commissioner & Secretary to Government, Haryana, Forest Department. (iii) Confirmation of proceedings.
36.	23rd October, 2001	5	Consideration of paper placed before the Committee.
37.	24th October, 2001	5	Consideration of paper placed before the Committee.
38.	30th October, 2001	7	Scrutiny of replies received in respect of paragraph No. 4.5.10 of the report of the C.&A.G. of India for the year 1997-98 (Commercial) relating to the Haryana State Electricity Board.

1	2	3	4
39.	31st October, 2001	7	Scrutiny of replies received in respect of paragraph No. 4A.6.3 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to the H.V.P.N.L.
40.	15th November, 2001	7	Scrutiny of replies received in respect of paragraph No. 4A.6.4 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to H.V.P.N.L.
41.	17th November, 2001 (New Delhi)	7	Partly scrutinised the reply received in respect of paragraph No. 2B (Review) of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to H.P.G.C.L.
42.	18th November, 2001 (New Delhi)	7	Scrutiny of replies received in respect of paragraph No. 2B (Review) of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to H.P.G.C.L.
43.	20th November, 2001	6	Consideration of papers placed before the Committee.
44.	21st November, 2001	5	Consideration of papers placed before the Committee.
45.	30th November, 2001 (Hisar)	6	Partly scrutinised the reply received in respect of implementation of recommendations/ observations contained in the outstanding various paragraphs of 30th report of the Committee relating to the Haryana Tourism Development Corporation Limited.
46.	1st December, 2001 (Hisar)	6	Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding various paragraphs of 30th report of the Committee relating to the Haryana Tourism Development Corporation Limited.
47.	4th December, 2001	6	Consideration of papers placed before the Committee.
48.	5th December, 2001	6	Consideration of papers placed before the Committee.
49.	12th December, 2001	6	Oral examination of the representatives of the Power Department in respect of paragraphs No. 4.5.4 to 4.5.10 of the report of the C. & A.G.



1	2	3	4
			of India for the year 1997-98 (Commercial) relating to Haryana State Electricity Board.
50.	13th December, 2001	5	(i) Consideration of paper placed before the Committee. (ii) Resumption of oral examination of the representatives of the Forest Department in respect of paragraph No. 4A.3.1 and 4A.3.2 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to Haryana Forest Development Corporation Limited.
51.	14th December, 2001	4	Welcome and discussion with the Sister Committee of Karnataka Legislative Assembly.
52.	19th December, 2001	5	Consideration of paper placed before the Committee.
53.	20th December, 2001	1	No business was transaction for want of quorum.
54.	27th December, 2001	4	Scrutiny of the replies received in respect of implementation of recommendations/ observations contained in the outstanding various reports of the Committee on Public Accounts and Public Undertakings relating to the Haryana Agro-Industries Corporation Limited.
55.	28th December, 2001	3	Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding paras of the various reports of the Committee relating to the Haryana State Minor Irrigation & Tubewells Corporation Limited.
56.	2nd January, 2002	6	Oral examination of the representatives of the Power Department in respect of paragraph No. 4A.7.1 and 4A.7.2 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to H.P.G.C.L.
57.	3rd January, 2002	3	(i) Consideration of paper placed before the Committee. (ii) Oral examination of the representatives of the Agriculture Department in respect of paragraphs No. 4B.1.1 and 4B.1.2 and

1	2	3	4
			4A.1.1 of the report of the C.&A.G of India for the year 1998-99 (Commercial) relating to the Haryana Warehousing Corporation Limited and the Haryana Seeds Development Corporation Limited.
58.	8th January, 2002	7	Oral examination of the representatives of the Industries Department in respect of paragraph No. 4A.2.1 of the report of the C. & A.G of India for the year 1998-99 (Commercial) relating to the Haryana State Industrial Development Corporation Limited.
59.	9th January, 2002	4	Oral examination of the representatives of the Industries Department in respect of paragraph No. 3 (Review) of the report of the C. & A.G of India for the year 1998-99 (Commercial) relating to the Haryana Financial Corporation.
60.	16th January, 2002	4	(i) Consideration of paper placed before the Committee. (ii) Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding various reports of the Committee on Public Accounts and Public Undertakings relating to the Haryana State Electricity Board.
61.	17th January, 2002	4	Due to some unavoidable circumstances, the Committee decided to postpone the oral examination of the representatives of the Industries Department.
62.	23rd January, 2002	3	(i) Consideration of paper placed before the Committee. (ii) Oral examination of the representatives of the Industries Department in respect of paragraph No. 4A.2.1 of the report of the C. & A.G of India for the year 1998-99 (Commercial) relating to the Haryana State Industrial Development Corporation Limited and in respect of paragraph No. 3 (Review) of the report of the C.&A.G of India for the year 1998-99 (Commercial) relating to the Haryana Financial Corporation.

1	2	3	4
63.	24th January, 2002	3	Oral examination of the representatives of the Irrigation Department in respect of implementation of recommendations/ observations contained in the outstanding various reports of the Committee relating to the Haryana State Minor Irrigation and Tubewells Corporation.
64.	29th January, 2002	4	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding paragraphs of various reports of the Committee relating to the Haryana State Handloom and Handicrafts Corporation Limited.</p>
65.	30th January, 2002	4	Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding paragraphs of various reports of the Committee relating to the Haryana State Small Industries and Export Corporation.
66.	5th February, 2002	6	Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding paragraphs of 40th report of the Committee relating to the Haryana Minerals Limited.
67.	6th February, 2002	6	<p>(i) Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding paragraphs of various reports of the Committee relating to the Haryana Financial Corporation.</p> <p>(ii) The Committee decided to hold its next meetings on 18th and 19th February, 2002 at Blue Bird Tourist Complex, Hisar.</p>
68.	12th February, 2002	3	Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding paragraphs of various reports of the Committee relating to the Haryana Land Reclamation and Development Corporation.
69.	13th February, 2002	1	No business was transacted for want of quorum.

1	2	3	4
70.	18th February, 2002 (Hisar)	3	Partly scrutinised the replies received in respect of implementation of recommendations/ observations contained in the outstanding paragraphs of the 30th report of the Committee relating to the Haryana Tourism Development Corporation Limited.
71.	19th February, 2002 (Hisar)	3	(i) Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding paragraphs of 30th report of the Committee relating to the Haryana Tourism Development Corporation Limited. (ii) The Committee decided to hold its next meetings on 26th and 27th February, 2002 at Haryana Bhawan, New Delhi and on 28th February, 2002 at Tilyar Lake Tourist Complex, Rohtak.
72.	25th February, 2002	4	The Committee partly drafted the 49th report on the Reports of the C. & A.G. of India for the years 1996-97 and 1998-99.
73.	26th February, 2002	4	The Committee drafted and finalised the 49th Report on the Reports of the C.&A.G. of India for the years 1996-97 and 1998-99.
74.	25th March, 2002	6	(i) Confirmation of proceedings. (ii) The Committee proceeded to inspect/on the Spot Study of various Industrial Units at Naraingarh and Yamuna Nagar on 25th March, 2002, inspected at Karnal, Panipat and Sonapat on 26th March, 2002 and inspected at Faridabad on 27th March, 2002.
75.	28th March, 2002 (Gurgaon)	5	Inspected various Industrial Units at Gurgaon and hold its own meeting at Shama Tourist Complex, Gurgaon and discussed on visits/ inspections made by the Committee to the various Industrial Units.

#### 4. Presentation of Report

49th Report of the Committee on the Reports of the Comptroller and Auditor General of India for the years 1996-97 and 1998-99 (Commercial) was presented to the House on 18th March, 2002.

5. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

### COMMITTEE ON ESTIMATES

The Committee on Estimates for the year 2001-2002 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 14th March, 2001 and notified *vide* Haryana Vidhan Sabha Secretariat Notification No. EC-1/2001/2002/20, dated 3rd April, 2001.

2. Shri Krishan Lal Panwar, M.L.A. was appointed the Chairperson of the Committee.

3. The Committee held/fixed 59 meetings (at Chandigarh and outside Chandigarh) during the period under review.

Sr. No.	Name of the Member	Number of meetings attended
1.	Shri Krishan Lal Panwar, MLA	26
2.	Smt. Veena Chibber, MLA	58
3.	Shri Dharambir Singh, MLA	53
4.	Rao Inderjeet Singh, MLA	11
5.	Shri Moola Ram, MLA	34
6.	Shri Balbir Singh, MLA	23
7.	Shri Ram Kumar Katwal, MLA	56
8.	Shri Padam Singh Dahiya, MLA	41
9.	Shri Bhag Singh, MLA	56

#### Meetings held and Business transacted

The dates of meetings, the number of members present and business transacted at each meeting is given below :—

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4

1.	9th April, 2001	5	The Committee paid rich tributes and conveyed condolences to the bereaved families on the sad demise of Ch. Devi Lal and the mother of the Speaker Smt. Phoolwati Devi.
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1	2	3	4
2.	19th April, 2001	7	The Committee selected the Environment Department to examine its Budget Estimates for the year 2001-2002.
3.	24th April, 2001	7	The Committee selected Prohibition, Excise & Taxation Department to examine its Budget Estimates for the year 2001-2002.
4.	1st May, 2001	7	The Committee considered Power and Finance Departments to examine their Budget Estimates for the year 2001-2002.
5.	4th May, 2001	7	The Committee selected Power and Finance Departments to examine their Budget Estimates for the year 2001-2002.
6.	8th May, 2001	6	The Committee scrutinised the replies received from the Health Department in respect of implementation of recommendations/observations made by the Committee in its 29th Report.
7.	15th May, 2001	6	The Committee postponed the oral examination of the Commissioner & Secretary to Govt. Haryana, Irrigation Department in respect of the implementation of observations/recommendations made by the Committee in its 25th Report.
8.	22nd May, 2001	7	The Committee orally examined the Commissioner and Secretary to Govt. Haryana, Industries Department in respect of the implementation of observations/recommendations made by the Committee in its 18th Report.
9.	29th May, 2001	5	The Committee scrutinized the replies received from the Public Health Department in respect of the recommendations/observations made by the Committee in its 28th Report.
10.	4th June, 2001	5	The Committee orally examined the Commissioner & Secretary to Govt. Haryana, Irrigation Department in respect of implementation of observations/recommendations made by the Committee in its 25th Report.
11.	7th June, 2001	6	The Committee reviewed the visit of various Irrigation Projects on 5th and 6th June, 2001 in Himachal Pradesh.

1	2	3	4
12.	9th June, 2001	6	The Committee reviewed its visit to Irrigation Projects in Himachal Pradesh and Punjab from 5th to 9th June, 2001.
13.	19th June, 2001	8	The Committee scrutinized the replies received from the Public Health Department in respect of the implementation of observations/recommendations made by the Committee in its 28th Report.
14.	20th June, 2001	8	Resumption of scrutiny of replies received from the Public Health Department.
15.	26th June, 2001	5	The Committee partly scrutinized the replies received from the Irrigation Department on the observations/recommendations made by the Committee in its 25th Report.
16.	3rd July, 2001	6	The Committee scrutinized the replies received from the Panchayat Department in respect of the observations/recommendations made by the Committee in its 30th Report.
17.	10th July, 2001	7	The Committee scrutinized the replies received from the Mines & Geology Department in respect of the observations/recommendations made by the Committee in its 31st Report.
18.	11th July, 2001	7	The Committee scrutinized the remaining paragraphs of the replies received from the Irrigation Department on the observations/recommendations made by the Committee in its 25th Report.
19.	17th July, 2001	6	The Committee partly scrutinized the Budget material received from the Excise and Taxation Department.
20.	25th July, 2001	4	The Committee scrutinised the remaining material on Budget material received from the Excise & Taxation Department.
21.	31st July, 2001	6	The Committee framed and finalized the Questionnaire in respect of the Budget material for the year 2001-2002 received from the Excise & Taxation Department.
22.	2nd August, 2001	8	The Committee scrutinized the replies received from Panchayats Department in respect of recommendations/observations of 30th Report of the Committee for the year 1997-98.

1	2	3	4
23.	7th August, 2001.	6	The Committee scrutinized the replies received from Mines and Geology Department in respect of recommendations/observations of 31st Report of the Committee for the year 1998-99.
24.	8th August, 2001	6	Resumption of scrutiny of the reply received from Mines and Geology Department.
25.	14th August, 2001	5	The Committee orally examined the representatives of Public Health Department. The Committee postponed the oral examination of the Mines & Geology Department fixed for 21st August, 2001.
26.	21st August, 2001	5	The Committee postponed the oral examination of the representatives of Transport Department fixed for 28th August, 2001 and scrutinised the replies received from Mines & Geology Department in respect of recommendations/observations of 31st Report of the Committee for the year 1998-99.
27.	28th August, 2001	5	The Committee scrutinized the replies received from Transport Department in respect of recommendations/observations made by Committee in its 27th Report for the year 1994-95.
28.	3rd September, 2001	9	The Committee scrutinized the replies received from the Transport Department in respect of implementations/observations of remaining paragraphs of 27th report of Committee for the year 1994-95.
29.	5th September, 2001.	8	The Committee scrutinized the replies received from the Mines & Geology Department in respect of implementation of observations of remaining paragraphs of 31st Report of Committee for the year 1998-99.
30.	11th September, 2001	9	The Committee scrutinized the replies received from Tourism Department in respect of recommendations/observations made by the Committee in its 32nd Report for the year 1997-98.
31.	18th September, 2001.	2	Business could not be transacted for want of quorum.



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32.	19th September, 2001	5	The Committee scrutinized the replies received from Health Department in respect of recommendations/observations made by the Committee in its 29th Report for the year 1996-97.
33.	26th September, 2001	7.	The Committee scrutinized the replies received from Panchayats Department in respect of recommendations/observations made by the Committee in its 30th Report for the year 1997-98.
34.	3rd October, 2001	5	The Committee scrutinized the replies received from Panchayats Department in respect of recommendations/observations made by the Committee in its 30th Report for the year 1997-98.
35.	9th October, 2001	7	The Committee orally examined the representatives of Panchayat Department.
36.	16th October, 2001	8	The Committee scrutinized the replies received from Tourism Department in respect of recommendations/observations made by the Committee in its 32nd Report for the year 2000-2001.
37.	23rd October, 2001	4	The Committee scrutinized the replies received from Transport Department in respect of recommendations/observations made by the Committee in its 27th Report for the year 1994-95.
38.	30th October, 2001	6	The Committee scrutinized the replies received from Public Health Department in respect of recommendations/observations made by the Committee in its 28th Report for the year 1995-96.
39.	20th November, 2001	6	The Committee scrutinized the replies received from Public Health Department in respect of recommendations/observations made by the Committee in its 28th Report for the year 1995-96.
40.	27th November, 2001	7	The Committee scrutinized the replies received from Transport Department in respect of recommendations/observations made by the Committee in its 27th Report for the year 1998-99.

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41.	4th December, 2001	6	The Committee scrutinized the replies received from Panchayat Department in respect of recommendations/observations made by the Committee in its 30th Report for the year 1997-98.
42.	12th December, 2001	7	Resumption of scrutiny of the replies received from Panchayats Department.
43.	19th December, 2001	7	The Committee scrutinized the replies received from Tourism Department in respect of recommendations/observations made by the Committee in its 32nd Report for the year 2000-2001.
44.	20th December, 2001	7	The Committee scrutinized the replies received from Social Welfare Department in respect of recommendations/observations made by the Committee in its 23rd Report for the year 1990-91.
45.	27th December, 2001	5	The Committee scrutinized the replies received from Tourism Department in respect of recommendations/observations made by the Committee in its 32nd Report for the year 2000-2001.
46.	2nd January, 2002	7	The Committee orally examined the representatives of Excise and Taxation Department.
47.	9th January, 2002	6	The Committee orally examined the representatives of Excise and Taxation Department.
48.	15th January, 2002	8	The Committee orally examined the representatives of Excise and Taxation Department.
49.	22nd January, 2002	3	The Committee reviewed the discussion held with the representatives of Excise & Taxation Department.
50.	24th January, 2002	6	The Committee scrutinized the replies received from Food & Supplies Department in respect of observations/recommendations made by the Committee in its 27th Report for the year 1994-95.

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51.	29th January, 2002	4	The Committee scrutinized the replies received from Transport Department in respect of recommendations/observations made by the Committee in its 27th Report for the year 1994-95.
52.	5th February, 2002	3	The Committee scrutinized the replies received from Industries Department in respect of recommendations/observations made by the Committee in its 18th Report for the year 1985-86.
53.	12th February, 2002	6	The Committee scrutinized the replies received from Industries Department in respect of recommendations/observations made by the Committee in its 18th Report for the year 1985-86.
54.	19th February, 2002	5	The Committee scrutinized the replies received from Tourism Department in respect of recommendations/observations made by the Committee in its 32nd Report for the year 2001-2002.
55.	26th February, 2002	5	The Committee drafted and finalized the 33rd Report of the Committee for the year 2001-2002.
56.	5th March, 2002	6	The Committee orally examined the Representatives of Finance Department along with other Departments regarding Supplementary Estimates for the year 2001-2002 and finalized its Report on Supplementary Estimates.
57.	22nd March, 2002	7	The Committee scrutinized the replies received from Transport Department in respect of observations/recommendations made by the Committee in its 27th Report for the year 1994-95.
58.	23rd March, 2002	7	The Committee scrutinized the replies received from the Tourism Department in respect of recommendations/observations made by the Committee in its 32nd Report for the year 2000-2001.
59.	27th March, 2001	6	The Committee scrutinized the replies received from Food & Supplies Department in respect of recommendations/observations made by the Committee in its 27th Report for the year 1994-95.

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr. No.	By whom presented	Date of presentation	Subject
1.	Chairperson	11-3-2002	Report of the Committee on Estimates on the Supplementary Estimates for the year 2001-2002.
2.	Chairperson	20-3-2002	33rd Report of the Committee on Estimates for the year 2001-2002 of the Excise and Taxation Department.

**Meeting held at places other than Chandigarh.**

Sr. No.	Date of Meeting	Place of Meeting
1.	4-5-2001	Haryana Bhawan, New Delhi
2.	7-6-2001	Manali
3.	9-6-2001	Talwara
4.	19-6-2001	New Delhi
5.	20-6-2001	New Delhi
6.	10-7-2001	New Delhi
7.	11-7-2001	New Delhi
8.	2-8-2001	New Delhi
9.	7-8-2001	Palwal
10.	8-8-2001	Palwal
11.	3-9-2001	New Delhi
12.	19-12-2001	Palwal
13.	20-12-2001	Palwal
14.	24-1-2002	Jaipur
15.	22-3-2002	Mussoorie
16.	23-3-2002	Mussoorie

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES,  
SCHEDULED TRIBES AND BACKWARD CLASSES**

The Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2001-2002 was constituted as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 14th March, 2001 authorising the Hon. Speaker to nominate the Members of the Committee and also appoint the Chairperson of Committee. Shri Nafe Singh Jundla, M.L.A. was appointed as a Chairperson of the Committee by the Hon. Speaker on 3rd April, 2001.

The names of the Members of the Committee and number of meetings attended by each of them out of the total number of 55 meetings held during the period under review are given below :—

Sr. No.	Name of the Member	Number of meetings attended
1.	Shri Nafe Singh Jundla, Chairperson	33
2.	Smt. Sarita Narain, M.L.A.	54
3.	Capt. Ajay Singh, M.L.A.	53
*4.	Shri Jitender Singh, M.L.A.	2
5.	Shri Deena Ram, M.L.A.	42
6.	Shri Balwant Singh Sadhaura, M.L.A.	50
7.	Shri Ram Kishan Fauji, M.L.A.	50
8.	Smt. Vidya Devi Beniwal, M.L.A.	45
9.	Shri Jagjit Singh, M.L.A.	52
**10.	Shri Rambir Singh, M.L.A.	31

\* Shri Jitender Singh, M.L.A. resigned from the Membership of the Committee with effect from 24th April, 2001 (afternoon).

\*\* Shri Rambir Singh, M.L.A. was nominated Member of the Committee with effect from 24th April, 2001 (afternoon)

**Meetings held on and Business transacted**

The details showing the dates of meetings, the number of Members present and business transacted at each meeting are given below :—

Sr. No.	Date of Meeting	Number of Member Present	Business Transacted
1	2	3	4
1.	17th April, 2001	4	The Committee passed two Condolence Resolutions on the sad demise of Chaudhary Devi Lal a member of Rajya Sabha and former Deputy Prime Minister and Chief Minister of Haryana and on the sad demise of Smt. Phoolwati Devi, revered mother of Hon. Speaker, Shri Satbir Singh Kadian.

1	2	3	4
2	24th April, 2001	9	<p>(i) Selection of Departments/Corporations for examination.</p> <p>(ii) Decided to undertake study tour to the States of Himachal Pradesh from 22nd May to 27th May, 2001.</p>
3	1st May, 2001	8	<p>(i) The Committee partly scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Industries Department regarding general working of the Industries Department, Haryana.</p> <p>(ii) Confirmation of proceedings.</p>
4	8th May, 2001	7	<p>The Committee partly scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Industries Department regarding general working of the Industries Department, Haryana.</p>
5	15th May, 2001	9	<p>The Committee partly scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Industries Department regarding general working of the Industries Department, Haryana.</p>
6	22nd May, 2001	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Decided to hold meeting at Haridwar and Nainital on 7th and 9th June, 2001.</p> <p>(iii) The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Labour Department regarding general working of the Labour Department, Haryana.</p>
7	23rd May, 2001	7	<p>The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Labour Department regarding general working of the Labour Department, Haryana.</p>
8	29th May, 2001	9	<p>(i) Consideration of papers placed before the Committee.</p>

1	2	3	4
			(ii) The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Labour Department regarding general working of the Labour Department, Haryana.
			(iii) Decided to cancel meeting fixed for Haridwar and Nainital.
9.	5th June, 2001	7	The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Labour Department regarding general working of the Labour Department, Haryana.
10.	19th June, 2001	9	(i) Consideration of papers placed before the Committee. (ii) The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Labour Department regarding general working of the Labour Department, Haryana.
11.	20th June, 2001	8	The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Labour Department regarding general working of the Labour Department.
12.	26th June, 2001	9	(i) Oral examination of the representative of Irrigation Department in respect of non-supply of the material regarding the general working of the Irrigation Department. (ii) The Committee scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Industries Department regarding general working of the Industries Department.
13.	3rd July, 2001	8	(i) Oral examination of the Commissioner and Secretary to Govt., Haryana, Transport Department, in respect of non-supply of the material regarding implementation of

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			<p>recommendations/observations as contained in 25th report of the Committee concerning the Transport Department.</p> <p>(ii) The Committee scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Industries Department regarding general working of the Industries Department.</p>
14.	10th July, 2001	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the Financial Commissioner and Secretary to Government, Haryana, Cooperation Department in respect of non-supply of the material regarding implementation of recommendations/observations as contained in 25th report concerning Haryana State Apex Bank Ltd. Haryana State Cooperative and Agriculture Development Bank Ltd. and Haryana Dairy Development Cooperative Federation.</p> <p>(iii) The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Environment Department regarding general working of the Haryana State Pollution Control Board.</p>
15.	17th July, 2001	7	<p>(i) Consideration of the papers placed before the Committee.</p> <p>(ii) Oral Examination of the representatives of the Education Department, Haryana in respect of non-supply of material regarding implementation of observations as contained in 25th Report of the Committee concerning the Haryana Education Department.</p>
16.	25th July, 2001	8	<p>(i) Consideration of the papers placed before the Committee.</p>



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			(ii) The Committee scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Transport Department in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Transport Department.
17.	30th July, 2001	8	(i) Consideration of the papers placed before the Committee. (ii) The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Haryana State Cooperative Supply & Marketing Federation Ltd. (iii) Decided to hold meeting at Haridwar and Nainital.
18.	7th August, 2001	6	The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Haryana State Cooperative Supply & Marketing Federation Ltd.
19.	16th August, 2001	8	(i) Consideration of the papers placed before the Committee. (ii) The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in the 25th Report of the Committee concerning the Haryana State Cooperative Supply & Marketing Federation Ltd. (iii) The Committee rescheduled the tour programme for Haridwar and Nainital.

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20.	21st August, 2001	6	The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Haryana State Electricity Board (HVPN/GENCO).
21.	28th August, 2001	7	<p>(i) Consideration of the papers placed before the Committee.</p> <p>(ii) The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Haryana State Electricity Board (HVPN/GENCO).</p>
22.	4th September, 2001	9	<p>(iii) Confirmation of proceedings.</p> <p>(i) Resumption of the scrutiny of the material received from the Financial Commissioner and Secretary to Government, Haryana, Power Department, in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Haryana State Electricity Board (HVPN/GENCO).</p>
23.	11th September, 2001	8	The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Education Department in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Education Department.
24.	18th September, 2001	8	(i) Consideration of the papers placed before the Committee.

1	2	3	4
			(ii) The Committee scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Education Department in respect of implementation of recommendations/ observations as contained in 25th Report of the Committee concerning the Education Department.
25.	25th September, 2001	6	(i) Consideration of the paper placed before the Committee.  (ii) The Committee scrutinized of the material received from the Financial Commissioner and Secretary to Government, Haryana, Industrial Training and Vocational Education Department in respect of implementation of recommendations/ observations as contained in the 25th Report of the Committee concerning the Industrial Training and Vocational Education Department.
26.	3rd October, 2001	8	The Committee scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Industrial Training and Vocational Education Department in respect of implementation of recommendations/ observations as contained in 25th Report of the Committee concerning the Industrial Training and Vocational Education Department.
27.	4th October, 2001	7	Oral examination of Resident Commissioner, Haryana Bhawan, New Delhi regarding non-availability of accommodation to the Committee.
28.	5th October, 2001	7	The Committee scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/ observations as contained in 25th Report of the Committee concerning the Haryana State Cooperative Apex Bank Ltd., Haryana State Cooperative Land Development Bank Ltd., and Haryana Dairy Development Cooperative Federation Ltd.
29.	9th October, 2001	7	(i) Consideration of paper placed before the Committee.

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			(ii) The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Home Department, in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Police Department.
30.	16th October, 2001	8	The Committee scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Environment Department, regarding the general working of Haryana State Pollution Control Board.
31.	23rd October, 2001	8	(i) Consideration of papers placed before the Committee.  (ii) The Committee scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Environment Department, regarding the general working of Haryana State Pollution Control Board.
32.	30th October, 2001	7	The Committee resumed the scrutiny of the material received from the Commissioner and Secretary to Government, Haryana, Environment, department regarding the general working of Haryana State Pollution Control Board.
33.	7th November, 2001	4	The Committee resumed the scrutiny of the material received from the Commissioner and Secretary to Government, Haryana, Environment Department, regarding the general working of Haryana State Pollution Control Board.
34.	15th November, 2001	6	The Committee partly scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Environment Department, regarding the general working of Haryana State Pollution Control Board.
35.	20th November, 2001	7	(i) Consideration of papers placed before the Committee.

1	2	3	4
			<ul style="list-style-type: none"> <li>(ii) The Committee partly scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Environment Department, regarding the general working of Haryana State Pollution Control Board.</li> <li>(iii) The Committee decided to undertake study tour to the States of Orissa, Andhra Pradesh and Goa, w.e.f. 22nd December, 2001 to 4th January, 2002.</li> </ul>
36.	27th November, 2001	8	<ul style="list-style-type: none"> <li>(i) Consideration of the papers placed before the Committee.</li> <li>(ii) Oral examination of the Commissioner and Secretary to Government, Haryana, Urban Development Department in respect of non-supply of material regarding implementation of recommendations/ observations as contained in 25th report of the Committee concerning Local Bodies Department.</li> </ul>
37.	4th December, 2001	9	The Committee partly scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Industries Department, regarding general working of Industries Department, Haryana.
38.	11th December, 2001	8	<ul style="list-style-type: none"> <li>(i) Consideration of papers placed before the Committee.</li> <li>(ii) The Committee partly scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Industries Department, regarding general working of Industries Department, Haryana.</li> </ul>
39.	18th December, 2001	7	The Committee partly scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Industries Department, regarding general working of Industries Department, Haryana.
40.	24th December, 2001	8	(i) Consideration of paper placed before the Committee.

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			(ii) Oral examination of the Financial Commissioner and Secretary to Government, Haryana, Home Department in respect of implementation of recommendations/observations as contained in 25th report of the Committee concerning the Police Department.
41.	2nd January, 2002	9	(i) The Committee scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Tourism Department, regarding the general working of Haryana Tourism Corporation. (ii) The Committee decided to postpone its tour to Orissa, Andhra Pradesh and Goa.
42.	8th January, 2002	9	(i) Consideration of paper placed before the Committee. (ii) Oral examination of the Financial Commissioner and Secretary to Government, Haryana, Co-operative Department in respect of implementation of recommendations/observations as contained in 25th report of the Committee concerning the Haryana State Co-operative Apex Bank limited and the Haryana State Co-operative Land Development Bank Limited.
43.	9th January, 2002	9	(i) Oral examination of the Commissioner and Secretary to Government, Haryana, Urban Development Department in respect of implementation of recommendations/observations as contained in 25th report of the Committee concerning Local Bodies Department. (ii) Oral examination of the Commissioner and Secretary to Government, Haryana, Education Department in respect of implementation of recommendations/observations as contained in 25th report of the Committee concerning the Education Department.

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44.	15th January, 2002	7	<p>(i) Oral examination of the Financial Commissioner and Secretary to Government, Haryana, Industrial Training and Vocational Education Department in respect of implementation of recommendations/observations as contained in 25th report of the Committee concerning the Industrial Training and Vocational Education Department.</p> <p>(ii) Oral examination of the Commissioner and Secretary to Government, Haryana, Transport Department in respect of implementation of recommendations/observations as contained in 25th report of the Committee concerning the Transport Department.</p>
45.	16th January, 2002	8	<p>(i) Oral examination of the Special Secretary to Government, Haryana, Revenue Department, with regard to non-supply of information concerning the examination of Deputy Commissioner.</p> <p>(ii) Confirmation of proceedings.</p>
6.	22nd January, 2002	7	<p>(i) Oral examination of the Financial Commissioner and Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in 25th report of the Committee concerning the Haryana Dairy Development Co-operative Federation, and the Haryana State Cooperative Supply and Marketing Federation.</p> <p>(ii) Decided to postpone its meetings of Manali.</p>
7.	23rd January, 2002	4	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) The Committee scrutinised the material received from the Financial Commissioner and Secretary to Government, Haryana, PWD (B&amp;R) Department in respect of implementation of recommendations/observations as contained in 25th report of the Committee concerning the PW (B&amp;R) Department.</p>

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48.	29th January, 2002	6	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) The Committee scrutinised the material received from the Financial Commissioner and Secretary to Government, Haryana, PW (B&amp;R) Department in respect of implementation of recommendations/ observations as contained in 25th report of the Committee concerning the PW (B&amp;R) Department.</p>
49.	5th February, 2002		<p>The Committee partly scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Town and Country Planning Department, Haryana concerning HUDA in respect of implementation of recommendations/ observations as contained in 25th report of the Committee concerning the HUDA.</p>
50.	12th February, 2002	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Town and Country Planning Department, Haryana concerning HUDA in respect of implementation of recommendations/ observations as contained in 25th report of the Committee concerning the HUDA.</p>
51.	19th February, 2002	7	<p>(i) The Committee scrutinised the material received from the Financial Commissioner and Secretary to Government, Haryana, Welfare of Scheduled Castes, Scheduled Tribes Department in respect of implementation of recommendations/ observation as contained in 25th report of the Committee (General Recommendation) concerning the Welfare of Scheduled Castes and Backward Classes Department.</p> <p>(ii) The Committee partly scrutinised the material received from the Financial Commissioner and Secretary to Government, Haryana, Welfare of</p>



1	2	3	4
			Scheduled Castes, Scheduled Tribes Department in respect of Welfare schemes being run for the upliftment of Scheduled Castes and Backward Classes in Haryana State.
52.	26th February, 2002	9	<p>(i) The Committee partly scrutinised the material received from the Financial Commissioner and Secretary to Government, Haryana, Welfare, of Scheduled Castes, Scheduled Tribes Department in respect of Welfare schemes being run for the upliftment of Scheduled Castes and Backward Classes in Haryana State.</p> <p>(ii) Consideration of papers placed before the Committee.</p> <p>(iii) The Committee drafted and finalized 26th report of the Committee for the year 2001-2002.</p> <p>(iv) Confirmation of proceedings.</p>
53.	25th March, 2002	8	The Committee partly scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Forest Department regarding the general working of Forest Department, Haryana.
54.	27th March, 2002	8	The Committee partly scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Forest Department regarding the general working of Forest Department, Haryana.
55.	29th March, 2002	8	The Committee scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Forest Department regarding the general working of Forest Department, Haryana.

#### Report Presented

The Committee presented the Twenty Sixth Report of the Committee for the year 2001-2002 to the House on 18th March, 2002.

#### Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

### COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2001-2002 consisting of nine Members and three Special Invitees was nominated by the Speaker Haryana Vidhan Sabha on 3rd April, 2001 vide notification No. CB/A-1/2001-2002/22 dated 3rd April, 2001.

Shri Mange Ram Gupta, M.L.A. member of the Committee was appointed as Chairperson of the Committee.

The Committee held 53 meetings during the period under review.

The name of the members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Mange Rām Gupta	53
2.	Shri Ramesh Kumar Khatak	5
3.	Shri Shadi Lal Batra	52
4.	Tejvir Singh	7
5.	Shri Jarnail Singh	33
6.	Shri Lila Krishan	47
7.	Dr. Sita Ram	38
8.	Shri Jasbir Singh Mallour	44
9.	Shri Lila Ram Gujar	44
	<b>Special Invitees</b>	
10.	Shri Zakir Hussain	37
11.	Shri Ram Phal Kundu	10
12.	Shri Rambir Singh	48

#### Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and business transacted at each meeting are given below :—

Sr. No.	Date of Meetings	Number of Members Including Special Invitees Present	Business Transacted
1	2	3	4
1.	11th April, 2001	6	The Committee passed two Condolence Resolutions on the sad demise of Chaudhary Devi Lal, former Deputy Prime Minister and former Chief Minister, Haryana and on the sad demise of Smt. Phoolwati Devi, mother of Shri Satbir Singh Kadain, Hon'ble Speaker, Haryana Vidhan Sabha.

1	2	3	4
2.	18th April, 2001	9	Scrutiny of the replies received from the Power Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
3.	24th April, 2001	9	Scrutiny of the replies received from the Power Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
4.	30th April, 2001	6	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
5.	9th May, 2001	8	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
6.	16th May, 2001	10	Scrutiny of assurances given by the Minister on the floor of the House during the Session held in the September, 2000.
7.	23rd May, 2001	8	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
8.	29th May, 2001	10	The Committee Postponed the Oral examination of the representatives of P.W. (B&R) Department.
9.	5th June, 2001	8	Scrutiny of the replies received from the Urban Development Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
10.	20th June, 2001	9	The Committee orally examined the representatives of P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
11.	27th June, 2001	7	Scrutiny of the replies received from the Public Works (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
12.	3rd July, 2001	8	Scrutiny of the replies received from the Technical Education Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.

1	2	3	4
13.	5th July, 2001 (Mussorie)	7	Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
14.	6th July, 2001 (Mussorie)	7	Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
15.	11th July, 2001	6	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
16.	17th July, 2001	8	Scrutiny of the replies received from the Labour and Revenue Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
17.	25th July, 2001	8	Scrutiny of the replies received from the P.W. (B&R) Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
18.	31st July, 2001	9	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
19.	7th August, 2001	9	(i) Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.  (ii) Confirmation of proceedings.
20.	14th August, 2001	6	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
21.	21st August, 2001	7	Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
22.	28th August, 2001	7	Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.

1	2	3	4
23.	5th September, 2001	7	Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
24.	12th September, 2001	6	Scrutiny of the replies received from the Environment Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
25.	19th September, 2001	6	Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
26.	27th September, 2001	7	Scrutiny of the replies received from the Public Health Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
27.	3rd October, 2001	11	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
28.	5th October, 2002 (Salasar, Rajasthan)	9	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
29.	7th October, 2001 (Mount Abu, Rajasthan)	9	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
30.	10th October, 2001	9	Scrutiny of the replies received from the Public Health Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
31.	16th October, 2001	9	Scrutiny of the replies received from the Public Health Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
32.	22nd October, 2001	9	Scrutiny of the replies received from the Public Health Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.

1	2	3	4
33.	30th October, 2001	10	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
34.	21st November, 2001	9	Scrutiny of replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
35.	27th November, 2001	9	Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
36.	28th November, 2001	8	The Committee discussed the matter of Common interest with the sister Committee of Tamil Nadu Legislative Assembly.
37.	5th December, 2001	10	Scrutiny of replies received from the Irrigation Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
38.	12th December, 2001	7	Scrutiny of replies received from the Power Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
39.	19th December, 2001	5	Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
40.	24th December, 2001	8	Scrutiny of the replies received from the Power Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
41.	1st January, 2002	8	<p>(i) Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.</p> <p>(ii) Confirmation of proceedings.</p>
42.	8th January, 2002	7	Scrutiny of the replies received from the Agriculture Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.

1	2	3	4
43.	15th January, 2002	6	The Committee Postponed the oral examination of the representatives of Agriculture Department.
44.	22nd January, 2002	8	The Committee orally examined the representatives of Agriculture Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
45.	29th January, 2002	8	Scrutiny of assurances given by the Ministers on the floor of the House during the session held in the month of March, 2001.
46.	5th February, 2002	8	Scrutiny of assurances given by the Ministers on the floor of the House during the session held in the month of March, 2001.
47.	12th February, 2002	6	Scrutiny of assurances given by the Ministers on the floor of the House during the session held in the month of March, 2001.
48.	19th February, 2002	4	No business was transacted for want of quorum.
49.	26th February, 2002	9	(i) Scrutiny of assurances given by the Ministers on the floor of the House during the session held in the month of March and June 2001.  (ii) The Committee drafted and finalized its 32nd Report.
50.	25th March, 2002	10	Scrutiny of the replies received from the Irrigation Department in regard to the implementation of the outstanding assurances as contained in its 32nd Report.
51.	26th March, 2002 (Nainital, Utranchal)	8	Scrutiny of the replies received from the Animal Husbandry Department in regard to the implementation of the outstanding assurances contained in its 32nd Report.
52.	28th March, 2002 (Pithoragarh, Utranchal)	8	Scrutiny of the replies received from the Animal Husbandry Department in regard to the implementation of the outstanding assurances as contained in its 32nd Report.

1	2	3	4
53.	30th March, 2002 (Haryana Bhawan, New Delhi)	8	Scrutiny of the replies received from the Revenue Department in regard to the implementation of the outstanding assurances as contained in its 32nd Report.

The Details of the meetings held at places other than Chandigarh are as under :—

**Sr.**

1.	5th and 6th July, 2002	Mussorie (Uttaranchal)
2.	5th October, 2001	Salasar (Rajasthan)
3.	7th October, 2001	Mount Abu (Rajasthan)
4.	26th March, 2002	Nainital (Uttaranchal)
5.	28th March, 2002	Pithoragarh (Uttaranchal)
6.	30th March, 2002	Haryana Bhawan New Delhi

**Report presented**

The Committee presented its 32nd Report for the year 2001-2002 to the House on 18th March, 2002.

**Proceedings**

A record of proceedings meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.



### COMMITTEE ON SUBORDINATE LEGISLATION

The Committee, consisting of 8 members of the Haryana Vidhan Sabha (including the Advocate General) and two Special Invitees was nominated by the Hon'ble Speaker on the 3rd April, 2001 and was notified in the official Gazette vide Notification No. HVS-LA (Sub-Leg)-1/2001-2002/26, dated the 3rd April, 2001. A Special Invitee was also nominated vide notification No. HVS-LA (Sub-Leg)-1/2001-02, dated the 1st March, 2002.

Vaid Kapoor Chand was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 50 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Vaid Kapoor Chand	43
2.	Shri Kanwar Pal	45
3.	Rao Dharam Pal	15
4.	Shri Bhim Sain Mehta	46
5.	Shri Ranbir Singh Mandola	42
6.	Shri Bishan Lal Saini	47
7.	Shri Nishan Singh	29
8.	Advocate General	Nil
	<b>Special Invitees</b>	
9.	Shri Bhagwan Sahai Rawat	40
10.	Shri Dan Singh	35
11.	Shri Malik Chand Gambhir	—

#### Rules Scrutinised

The Committee scrutinised the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.

#### Meetings held and Business transacted

The dates of the meetings, the number of Members and the Business Transacted at each meeting are given below :—

Sr. No.	Date of Meeting	Number of Members present	Business Transacted
1	2	3	4
1.	11th April, 2001	5	1. Passing of Condolence Resolution on the sad demise of Ch. Devi Lal, Member of Parliament and former Deputy Prime Minister of India.

1	2	3	4
			2. Passing of Condolence Resolution on the sad and untimely demise of Smt. Phoolwati Devi, mother of Shri Satbir Singh Kadian, Hon'ble Speaker, Haryana Vidhan Sabha.
			3. The Committee decided to hold its meeting at Haryana Bhawan, New Delhi on 18th April, 2001.
2.	18th April, 2001 (New Delhi)	9	1. Selection of Rules for scrutiny.
			2. Attendance of Legal Remembrancer, Haryana, in the meetings.
3.	24th April, 2001	9	Passing of Condolence Resolution on the sad and untimely demise of Smt. Janti Devi, wife of Shri Suraj Mal, M.L.A.
4.	30th April, 2001	5	Passing of Condolence Resolution on the sad demise of Shri Chandan Singh, father of Shri Kanwar Pal, M.L.A.
5.	9th May, 2001	7	The Committee gone through Haryana Canal and Drainage Act, 1974.
6.	16th May, 2001	8	Scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
7.	23rd May, 2001	7	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
8.	31st May, 2001	7	1. Papers placed before the Committee.
			2. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
9.	5th June, 2001	8	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
10.	19th June, 2001	5	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
11.	27th June, 2001	6	1. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.

1	2	3	4
			2. The Committee decided to hold its own meeting at Shimla on 12th July, 2001.
12.	4th July, 2001	8	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
13.	11th July, 2001	4	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
14.	12th July, 2001 (Shimla)	3	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
15.	18th July, 2001	5	1. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974. 2. Confirmation of Proceedings.
16.	25th July, 2001	8	1. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974. 2. The Committee decided to visit Uttaranchal Pradesh from 7th to 12th August, 2001 and hold its own meetings at Kedar Nath on 9th August, 2001 and Badri Nath on 11th August, 2001.
17.	1st August, 2001	8	1. Papers placed before the Committee. 2. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
18.	7th August, 2001	6	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
19.	9th August, 2001 (Kedar Nath)	3	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
20.	11th August, 2001 (Badri Nath)	3	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.

1	2	3	4
21.	16th August, 2001	8	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
22.	22nd August, 2001	6	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
23.	29th August, 2001	9	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
24.	5th September, 2001	7	<ol style="list-style-type: none"> <li>1. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.</li> <li>2. The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 26th and 27th September, 2001.</li> </ol>
25.	12th September, 2001	7	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
26.	19th September, 2001	7	<ol style="list-style-type: none"> <li>1. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.</li> <li>2. Confirmation of Proceedings.</li> </ol>
27.	26th September, 2001 (Delhi)	9	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
28.	27th September, 2001 (Delhi)	9	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
29.	3rd October, 2001	8	<ol style="list-style-type: none"> <li>1. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.</li> <li>2. The Committee decided to visit the State of Rajasthan from 16th to 21st October, 2001. The Committee further desired to hold its own meetings at Chittorgarh and Jaisalmer on 18th October, 2001 and 20th October, 2001 respectively.</li> </ol>

1	2	3	4
30.	11th October, 2001	6	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
31.	18th October, 2001	9	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
32.	24th October, 2001	7	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
33.	31st October, 2001	6	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.</li> </ol>
34.	19th November, 2001	6	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.</li> <li>3. The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 4th and 5th December, 2001.</li> </ol>
35.	28th November, 2001	6	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
36.	5th December, 2001	7	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
37.	12th December, 2001	6	<ol style="list-style-type: none"> <li>1. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.</li> <li>2. Confirmation of Proceedings.</li> </ol>
38.	19th December, 2001	7	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
39.	27th December, 2001	8	Papers placed before the Committee.
40.	9th January, 2002	8	Papers placed before the Committee.

1	2	3	4
41.	9th January, 2002	7	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. Oral examination of the Representatives of the Irrigation Department in respect of non-supply of replies to the recommendations/observations made by the Committee regarding the Haryana Canal &amp; Drainage Rules, 1976.</li> </ol>
42.	16th January, 2002	7	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. Oral examination of the Commissioner &amp; Secretary to Govt. Haryana, Irrigation Department in respect of replies to the observations/recommendations of the Committee made on the Haryana Canal &amp; Drainage Rules, 1976.</li> </ol>
43.	23rd January, 2002	6	<ol style="list-style-type: none"> <li>1. Condolence resolution on the sad demise of Smt. Dayawati, wife of Vaid Kapoor chand, M.L.A.</li> <li>2. Papers placed before the Committee.</li> <li>3. Oral examination of the Director Development and Panchayats Department, Haryana in respect of implementation of observations/recommendations of the Committee made in its 30th Report regarding the Haryana Panchayati Raj Finance, Budget, Accounts, Audit, Taxation and works Rules, 1996 framed under the Haryana Panchayati Raj Act, 1994.</li> </ol>
44.	30th January, 2002	7	<p>Oral examination of the Commissioner &amp; Secretary to Govt. Haryana Irrigation Department in respect of replies to the observations/recommendations of the Committee made on the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.</p>
45.	5th February, 2002	6	Papers placed before the Committee.
46.	13th February, 2002	5	Papers placed before the Committee.
47.	20th February, 2002	5	<ol style="list-style-type: none"> <li>1. Papers placed before the Committee.</li> <li>2. The Committee drafted its 32nd Report for the year 2001-2002.</li> </ol>

1	2	3	4
48.	26th February, 2002	6	<ol style="list-style-type: none"> <li>1. The Committee finalised its 32nd Report for the year 2001-2002.</li> <li>2. The Committee decided to undertake a study tour to the State of Orissa from 23rd March, 2002 to 29th March, 2002.</li> <li>3. Confirmation of Proceedings.</li> </ol>
49.	25th March, 2002	8	Implementation of recommendations/ observations of the Committee made in its earlier Reports.
50.	27th March, 2002 (Kangra)	6	Resumption of implementation of recommendations/ observations of the Committee made in its earlier Reports.

#### Meetings at places other than Chandigarh

The Committee held its meetings on the following dates and places :

- |    |                      |               |
|----|----------------------|---------------|
| 1. | 18th April, 2001     | Delhi         |
| 2. | 12th July, 2001      | Shimla        |
| 3. | 9th August, 2001     | Kedar Nath    |
| 4. | 11th August, 2001    | Badri Nath    |
| 5. | 26th September, 2001 | Delhi         |
| 6. | 27th September, 2001 | Delhi         |
| 7. | 27th March, 2002     | Kangra (H.P.) |

#### Report Presented

The Committee presented to the House its 32nd Report for the year 2001-2002 on the 14th March, 2002.

#### Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

### COMMITTEE OF PRIVILEGES

Shri Bhagwan Sahai Rawat, M.L.A. was appointed by the Hon'ble Speaker as Chairperson of the Committee. The name of the Members of the Committee are as under :—

1.	Shri Bhagwan Sahai Rawat, M.L.A.	Chairperson
2.	Shri Dan Singh, M.L.A.	Member
3.	Shri Zakir Hussain, M.L.A.	Member
4.	Smt. Veena Chhiber, M.L.A.	Member
5.	Shri Daryao Singh, M.L.A.	Member
6.	Shri Nafe Singh Rathee, M.L.A.	Member
7.	Shri Amar Singh Dhanday, M.L.A.	Member
8.	Shri Ramesh Kumar Khatak, M.L.A.	Member
9.	Shri Ramesh Rana, M.L.A.	Member
10.	Shri Ramphal Kundu, M.L.A.	Member

The Committee held a one meeting during the period under review. The name of the Members shown in the following table :—

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Bhagwan Sahai Rawat, M.L.A.	1
2.	Shri Dan Singh, M.L.A.	1
3.	Shri Zakir Hussain, M.L.A.	1
4.	Smt. Veena Chhiber, M.L.A.	0
5.	Shri Daryao Singh, M.L.A.	0
6.	Shri Nafe Singh Rathee, M.L.A.	0
7.	Shri Amar Singh Dhanday, M.L.A.	1
8.	Shri Ramesh Kumar Khatak, M.L.A.	1
9.	Shri Ramesh Rana, M.L.A.	0
10.	Shri Ramphal Kundu, M.L.A.	0

#### Meeting held and Business transacted

Sr. No.	Date of Meeting	Member Presented	Business Transacted
1	2	3	4
1.	1st May, 2001	5	The Committee discussed on the various scope and functions of the Committee, at Chandigarh.

#### Proceeding

A record of the proceeding of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.



### HOUSE COMMITTEE

1. The House Committee for the year 2001-2002, consisting of five members was nominated by the Hon'ble Speaker on 3rd April, 2001 alongwith two Special Invitees.

2. Shri Gopi Chand Gahlot, Deputy Speaker, was the Ex-Officio Chairperson of the Committee.

3. The Committee held 60 meetings during the year 2001-2002.

4. The names of the Members and number of meetings attended by each of them are given in the following table :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Gopi Chand Gahlot, Deputy Speaker	16
2.	Smt. Anita Yadav, M.L.A.	56
3.	Shri Udai Bhan, M.L.A.	58
4.	Shri Dharampal (Nilokheri) M.L.A.	53
5.	Shri Hamid Hussain, M.L.A.	31
<b>Special Invitees</b>		
1.	Shri Daryab Singh, M.L.A.	54
2.	Shri Ram Kuwar Saini, M.L.A.	29

5. The date of meetings held, the number of the Members present and business transacted at each meeting are given below :—

Sr. No.	Date of Meeting	Number of Members present	Business Transacted
1	2	3	4
1.	11th April, 2001	6	The Committee passed the Condolence Resolutions on the sudden demise of Shri Devi Lal, Former Deputy Prime Minister, Freedom Fighter and Veteran Parliamentarian; and On the sudden demise of mother of Shri Satbir Singh Kadian Speaker Haryana Vidhan Sabha, the Committee stood in silence for two minutes and it was decided to sent the condolence resolution to the members of bereaved families on behalf of the Committee.

1	2	3	4
	2. 18th April, 2001	7	<p>(i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker) Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The request received from Shri Ram Mehar Singh, H.No. 1040/19-B, Chandigarh for permission to install STD Booth in front of M.L.As. Hostel was placed before the Committee. The Committee decided that he will also get all the formalities completed at his own level.</p> <p>(iii) Letter No. R.C.-2001/191, dated 14th March, 2001 received from the Resident Commissioner, Haryana Bhawan, New Delhi was placed before the Committee. The discussed in detail and agreed with the suggestion meeting held on 15th February, 2000.</p> <p>(iv) Lettr No. M.L.A./Disp.-20002/500, dated 7th July, 2000 alongwith letter No. M.L.A./Disp./2000/784, dated 15-11-2000, received from the SMO, MLAs Hostel Dispensary regading installation of one Extension telephone from MLAs Hostel EPABX to Dispensary at Chief Minister residence. The Committee discussed the matter in detail and desired that the SMO may request to the Director General Health Services for the same.</p> <p>(v) The Committee discussed the various steps to be taken regarding the improvement in the Haryana MLs Hostel and Flats.</p>
	3. 23rd April, 2001	7	<p>The Committee discussed the various steps to be taken for the improvement of the MLAs Hostel and Flats.</p>
	4. 1st May, 2001	5	<p>(i) The Committee discussed the various steps to be taken for the improvement of MLAs Hostel and Flats.</p> <p>(ii) The Committee decided to hold its own meetings on 4th May 2001 at Harvana</p>

1	2	3	4
			Bhawan, New Delhi ; on 7th May, 2001 at Chandigarh and after holding its meeting at Chandigarh the Committee will hold its meetings on 9th May, 2001 at Manali and on 10th May, 2001 at Manikaran.
5.	4th May, 2001	6	<p>(i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot), Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed the various matters regarding facilities are being provided to the hon. Members.</p>
6.	7th May, 2001	6	<p>(i) The Committee discussed the various steps to be taken regarding the facilities are being provided to the hon. members.</p> <p>(ii) The Committee decided to cancel its visit to the State of Himachal Pradesh which was to be commenced from 8th May, 2001 to 10th May, 2001.</p>
7.	15th May, 2001	5	<p>(i) In the absence of the Chairperson (Shri. Gopi Chand Gahlot), Deputy Speaker, Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed the various steps to be taken for the improvement of the MLAs Hostel and Flats.</p> <p>(iii) The Committee discussed the Study Tour Programme to the State of Uttranchal.</p>
8.	22nd May, 2001	6	<p>(i) Endst. No. 5443 dated 10th May, 2001 letter received from the Executive Engineer, Bridges Const. Divn. Haryana PWD B&amp;R addressed to the Executive Engineer, Public Health Div. Hr. PWD B&amp;R regarding construction of 16 MLAs Flats <i>vide</i> which stated that the Public Health Department is not taking keen interest required for expeditious execution of work of construction of MLAs Flats, was placed before the Committee. The Committee desired that the Engineer-in-Chief, Public Health, Haryana may be asked to take</p>

1	2	3	4
			necessary steps for immediate execution of Public Health work under intimation to the Vidhan Sabha Sectt.
			(ii) The Committee reconsidered the matter to undertake the study tour programme to the State of Utranchal, i.e. Dehradun, Mussorie, Ruder Paryag, Badri Nath and Kedar Nath and revised the same and decided to visit the State of Utranchal i.e. from 15th June, 2001 to 23rd June, 2001.
			(iii) The Committee decided to hold its own meeting on 31st May, 2001 at 11.00 A.M. in the Haryana Bhawan, New Delhi.
9.	29th May, 2001	3	(i) In the absence of the Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker) Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.
			(ii) The Committee discussed the various steps to be taken for the improvement of the MLAs Hostel and Flats.
10.	31st May, 2001	5	(i) In the absence of Shri Gopi Chand Gahlot, Ex-Officio Chairperson Shri Udai Bhan a member of the Committee was chosen to preside over the meeting.
			(ii) The Committee discussed various points regarding the facilities to be provided to the Hon'ble members in the Haryana Bhawan, New Delhi.
11.	5th June, 2001	5	(i) The Committee reconsidered the matter to undertake the study tour programme to the State of Utranchal which is to be commenced from 15th June, 2001 to 23rd June, 2001 and decided to slightly change in its itinerary i.e. the Committee will hold its meeting at Haryana Bhawan, New Delhi on 14th June, 2001 at 3.00 P.M. instead of Chandigarh.
			(ii) The Committee allotted the rooms in the MLAs Hostel for the ensuing Session.
12.	12th June, 2001	7	(i) The Committee decided to postpone its study tour to the State of Utranchal.

1	2	3	4
			(ii) The Committee reconsidered the application of Shri Sita Ram, MLA for the allotment of servant quarter and allotted him servant quarter No. 13, Sector-3, Chandigarh.
13.	14th June, 2001	6	(i) In the absence of Shri Gopi Chand Gahlot, Ex-Officio Chairperson Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting. (ii) The Committee discussed various points regarding the facilities is to be provided to the Hon'ble members in the Haryana Bhawan, New Delhi.
14.	18th June, 2001	5	(i) In the absence of the Ex-Officio Chairperson, (Shri Gopi Chand Gahlot), Deputy Speaker, Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting. (ii) The Committee discussed regarding the facilities to be provided to the Hon'ble Members.
15.	26th June, 2001	4	(i) In the absence of the Ex-Officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker), Shri Dharampal (Nilokheri), a member of the Committee was chosen to preside over the meeting. (ii) The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.
16.	2nd July, 2001	5	(i) -do- (ii) -do-
17.	10th July, 2001	4	(i) -do- (ii) -do-
18.	17th July, 2001	4	(i) Memo No. 2479 dated 14th June, 2001 received from the Engineer-in-Chief Haryana PWD B&R Branch, Chandigarh to provide split type A.Cs. in 40 rooms of MLAs Hostel with 2.0 ton capacity each, amounting to Rs. 17.22 lacs, was placed before the Committee. The Committee

1	2	3	4
			<p>desired that administrative approval of the Government may be obtained immediately and sufficient A. Cs. may also be installed in the Drawing Room and Dinning Hall of MLAs in Haryana MLAs Hostel at the earliest.</p>
19. 25th July, 2001		5	<p>(ii) A complaint received from Mrs. Chandrawati regarding installation of ACs in the Haryana MLAs Hostel was placed before the Committee, the Committee filed the same.</p> <p>(iii) Letter Endst. No. 6331 dated 3C/2/2k to increase the room rent of Haryana MLAs Hostel Chandigarh from the present rate of Rs. 6/- per-day per-room to Rs. 30/- per day per room w.e.f. 1st September, 2000 was placed before the Committee gone through the decision taken by the House Committee of the Punjab Legislative Assembly and desired that the matter may be kept pending for the time being.</p> <p>(iv) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.</p> <p>(i) In the absence of Shri Gopi Chand Gahlot, Ex-Officio Chairperson, Shri Udai Bhan a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.</p> <p>(iii) The House Committee in its meeting held on 25th July, 2001 at 3.00 P.M. decided to visit Agra; and own meetings at Haryana Bhawan, New Delhi on 6th August, 2001 at 2.00 P.M. ; at Agra on 8th August, 2001 at 4.00 P.M. and at Haryana Bhawan, New Delhi on 10th August, 2001 at 11.00 A.M. respectively.</p>
20. 30th July, 2001		6	<p>(i) In the absence of Ex-Officio Chairperson Shri Gopi Chand Gahlot, Shri Udai Bhan a member of the Committee was chosen to preside over the meeting.</p>

1	2	3	4
			(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.
21.	5th August, 2001	6	-do-
22.	6th August, 2001	5	The Committee discussed regarding the facilities to be provided to the Hon'ble members of Haryana Vidhan Sabha.
23.	8th August, 2001	4	The Committee discussed regarding the facilities to be provided to the Hon'ble Members of Haryana Vidhan Sabha.
24.	10th August, 2001	5	-do-
25.	11th August, 2001	5	The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.
26.	16th August, 2001	6	-do-
27.	21st August, 2001	5	-do-
28.	28th August, 2001	5	(i) The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.  (ii) The Chairperson confirmed the proceedings of the meetings.
29.	3rd September, 2001	5	The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.
30.	6th September, 2001	6	(i) In the absence of Ex-Officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker) Shri Udai Bhan a member of the Committee was chosen to preside over the meeting.  (ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and flats.
31.	7th September, 2001	6	-do-
32.	10th September, 2001	4	-do-
33.	17th September, 2001	5	(i) Memo No. 5333 dated 17/18/5/2001 and No. DHOH-HN-2001/5897 dated 7th August, 2001 alongwith the Bills

1	2	3	4
			amounting to Rs. 21000/- & Rs. 13985/- received from the Director, Hospitality Organisation Haryana regarding foundation stone laying ceremony of Haryana MLAs Flats dated 2nd April, 2001 was placed before the Committee. The Committee directed the Hostel Branch for payment.
			(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.
			(iii) The Committee decided to undertake a study tour to the States Gujarat and Goa from 15th October, to 26th October, 2001.
34. 27th September, 2001	6		(i) In the absence of the Ex-Officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker) Shri Udai Bhan, a Member of the Committee was Chosen to preside over the meeting.
			(ii) The Committee discussed the various steps to be taken for the improvement in MLAs Hostel and Flats.
			(iii) The Committee decided to postpone its study tour to the States of Gujrat & Goa w.e.f. 15th October, 2001 to 25th October, 2001.
35. 3rd October, 2001	6		(i) Memo No. 9015 dated 31st July, 2001 received from the Executive Engineer, Electrical Div. No. 1, Chandigarh was placed before the Committee. The Committee, after going through it in detail directed the Vidhan Sabha Secretariat that estimate in question may be returned to the Executive Engineer, Electrical Div. No. 1, Chandigarh with the remarks that the Chandigarh Administration is the owner of the Haryana MLAs Hostel Building.
			(ii) Endst. No. 264 dated 10th September, 2001 received from the Engineer-in-Chief, Haryana PWD B&R Branch Chandigarh regarding rough cost estimate for providing 22 Nos. window type A.Cs. and



1	2	3	4
			22 Nos. desert coolers in Haryana MLAs Hostel and Flats was placed before the Committee. The Committee noted the contents thereof.
			(iii) Endst. No. 261 dated 10th September, 2001 received from the Engineer-in-Chief, Haryana PWD B&R Branch, Chandigarh regarding rough cost estimate for providing ACs in Haryana MLAs Hostel, VIP dining hall and drawing room, was placed before the Committee. The Committee noted the contents thereof.
			(iv) The Committee discussed the various steps to be taken in regard to the improvement in the Haryana MLAs Hostel and Flats.
36.	8th October, 2001	6	(i) In the absence of Ex-Officio Chairperson Shri Gopi Chand Gahlot, Deputy Speaker, Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.
			(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.
37.	11th October, 2001	6	-do-
38.	16th October, 2001	5	(i) In the absence of the Ex-Officio Chairperson Shri Gopi Chand Gahlot, Deputy Speaker, Shri Udai Bhan a member of the Committee was chosen to preside over the meeting.
			(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel & Flats.
39.	23rd October, 2001	5	-do-
40.	29th October, 2001	7	The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.
41.	5th November, 2001	2	The Committee allotted the rooms to the Hon. Members of Haryana Vidhan Sabha for the ensuing Session.

1	2	3	4
42.	15th November, 2001	5	(i) In the absence of Shri Gopi Chand Gahlot, Ex-Officio Chairperson, Shri Udai Bhan a member of the Committee was chosen to preside over the meeting. (ii) The Committee discussed the various points regarding the facilities to be provided to the Hon. Member in the Haryana Bhawan, New Delhi.
43.	20th November, 2001	3	-do-
44.	28th November, 2001	5	The Committee discussed the various steps to be taken for the improvement of MLAs Hostel & Flats.
45.	3rd December, 2001	5	(i) In the absence of Shri Gopi Chand Gahlot, Ex-Officio Chairperson, Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting. (ii) The Committee discussed various points for the improvement of the facilities to be provided to the Hon'ble members.
46.	7th December, 2001	5	(i) In the absence of Shri Gopi Chand Gahlot, Ex-Officio Chairperson, Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting. (ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.
47.	12th December, 2001	5	The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.
48.	17th December, 2001	5	(i) In the absence of the Ex-Officio Chairperson Shri Gopi Chand Gahlot, Deputy Speaker, Shri Udai Bhan; a Member of the Committee was chosen to preside over the meeting. (ii) The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.
49.	19th December, 2001	5	-do-
50.	24th December, 2001	3	-do-
51.	1st January, 2002	6	-do-
52.	7th January, 2002	4	-do-

1	2	3	4
53.	15th January, 2002	4	<p>(i) In the absence of the Ex-Officio Chairperson Shri Gopi Chand Gahlot, Deputy Speaker, Shri Dharampal (Nilokheri), a Member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed various steps to be taken regarding improvement in the Haryana MLAs Hostel and Flats.</p>
54.	22nd January, 2002	4	-do-
55.	29th January, 2002	4	<p>(i) In the absence of the Ex-Officio Chairperson Shri Gopi Chand Gahlot, Deputy Speaker, Shri Udai Bhan, a Member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.</p>
56.	4th February, 2002	4	-do-
57.	11th February, 2002	4	-do-
58.	18th February, 2002	4	-do-
59.	25th February, 2002	4	<p>(i) In the absence of the Ex-Officio Chairperson Shri Gopi Chand Gahlot, Deputy Speaker, Shri Udai Bhan, a Member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee allotted the rooms to the Hon. members for the ensuing Session.</p> <p>(iii) The matter relating to penal rent of overstay beyond 7 days in the MLAs Hostel was placed before the Committee, the Committee decided that this matter may be kept pending till the completion of construction and allotment of 16 MLAs Flats.</p> <p>(iv) The matter relating to lining of Telephones in the new 16 MLAs Flats, was placed before the Committee. The Committee decided that liaison may be made in this regard to the concerned authority.</p>

1	2	3	4
60.	26th March, 2002	5	<p>(i) The Committee discussed the various steps to be taken for the improvement of MLAs Hostel and MLAs Flats. Various documents were placed before the Committee and the Committee made the following recommendations :—</p> <p>(1) The matter regarding installation of Colour TV and Wall Clock in the MLAs Hostel, was placed before the Committee. The Committee recommends that in each room of MLAs Hostel as well as in Drawing Room, a Colour TV and Wall Clock be installed. The Committee also recommends a Wall Clock may also be installed at the Reception.</p> <p>(2) Letter received from the Sub Divisional Engineer, Electricity Sub Division No. 2, PWD (B&amp;R) Sector-17, Chandigarh regarding lying of underground telephone cables upto the building of 16 Nos. MLAs Flats (under Construction) was placed before the Committee. The Committee recommends that Sub Divisional Engineer, Electricity Sub Div. No. 2 PWD B&amp;R Haryana, Chandigarh may be asked to keep liaison with the concerned authority of Telephone Department and a letter may also be written by this Secretariat.</p> <p>(3) A letter written by this Secretariat to the Assistant Executive Engineer, Electrical Operation, Sub Division No. 2, U.T., Chandigarh for making provision of electricity in the 16 MLAs flats (under construction) was also placed before the Committee.</p> <p>(4) The Committee recommends that as and when the rooms of the MLAs Hostel are renovated, the carpets</p>

1	2	3	4
			of the same may be replaced immediately. The Committee further recommends that cotton bed sheets (Khes) of all the rooms of the Haryana MLAs Hostel be also provided immediately.
			(5) The Committee recommends that Drawing Hall for MLAs be furnished properly with required furniture, courtains etc.,
			(i) The Committee confirmed the proceedings of the meetings of the Committee.

### Proceedings

A records of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

### LIBRARY COMMITTEE

The Committee consisting six Members and three Special Invitees were nominated by the Hon'ble Speaker on 3rd April, 2001 for the year 2001-2002. Shri Rajinder Singh Bisla a member of the Committee was appointed as Chairperson.

The names of the members, Special Invitees of the Committee and the No. of the meetings attended by each of them out of the total No. 50 meetings held during the period under review are given below :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Rajinder Singh Bisla, Chairperson	25
2.	Shri Jai Parkash (Barwala), Member	48
3.	Shri Karan Singh Dalal, Member	47
4.	Shri Raghubir Singh Kadian, Member	46
5.	Shri Ramesh Rana, Member	31
6.	Shri Amar Singh, Member	41
7.	Shri O.P. Jindal, Special Invitee	Nil
*8.	Shri Jitender Singh Malik, Special Invitee	42
**9.	Shri Shashi Ranjan Parmar, Special Invitee	40
***10.	Shri Dharampal (Nilokheri), Special Invitee	32

\* Shri Jitender Singh Malik, M.L.A. was nominated by Hon'ble Speaker as a Special Invitee w.e.f. 24th April, 2001 to serve the Committee for the remaining period of the year 2001-2002.

\*\* Shri Shashi Ranjan Parmar, M.L.A. was nominated by Hon'ble Speaker as Special Invitee to serve the Committee w.e.f. 1st May, 2001 for the remaining period.

\*\*\* Shri Dharampal (Nilokheri) M.L.A. was nominated by Hon'ble Speaker as Special Invitee to serve the Committee w.e.f. 22nd May, 2001 for the remaining period.

The Committee selected the publications on different subjects. The value of publication purchased during the year 2001-2002 including the cost of Newspapers/magazines etc. was Rs. 52,593/- in addition to it Govt. Publication worth Rs. 7310/- were also purchased.

### Meetings held and Business transacted

Details regarding the dates of meetings held number of meetings, number of members including special invitees present and business transacted in each meeting are as given below :—

Sr. No.	Date	Number of Members (including Special invitees present)	Business Transacted
1	2	3	4
1.	11th April, 2001	4	The Committee expressed its great sorrow on the sad demise of Ch. Devi Lal, Ex-Deputy Prime Minister of India and stood for two minutes and observed for the peace of the demise soul.
2.	18th April, 2001	5	The Committee decided that like that of previous year the book in English, Hindi, Punjabi & Urdu etc. on different subjects be purchased for the use of Library on basis of discount recommended by the Good Offices Committee for the year 2001-2002.  The Committee desired that the existing newspapers/magazines/periodical being supplied at present be continued.
3.	24th April, 2001.	6	Books were placed before the Committee for selection but the Committee did not select any book.
4.	1st May, 2001	5	Papers placed before the Committee. Letter received from the Lok Sabha Secretariat regarding purchasing of number of copies was placed before the Committee. The Committee decided that this Secretariat intends to purchase five copies of said books and Lok Sabha Secretariat also be informed accordingly.
5.	8th May, 2001	6	Books were placed before the Committee for selection but the Committee did not select any book.
6.	14th May, 2001	7	The Committee selected 6 books for the use of Library.
7.	17th May, 2001- (New Delhi)	7	Books were placed before the Committee for selection but the Committee did not select any book.

1	2	3	4
8.	22nd May, 2001	7	The Committee selected one book for the use of Library.
9.	29th May, 2001	7	Books were placed before the Committee for selection but the Committee did not select any book.
10.	5th June, 2001	8	-do-
11.	19th June, 2001	7	The Committee selected one book for the use of Library.
12.	26th June, 2001	7	The Committee discussed the various steps to be taken for the improvement of the Library.
13.	3rd July, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.
14.	9th July, 2001	7	The Committee selected three books for the use of Library.
15.	17th July, 2001	9	Books were placed before the Committee for selection but the Committee did not select any book.
16.	26th July, 2001	9	Books were placed before the Committee for selection but the Committee did not select any book.
17.	31st July, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.
18.	7th August, 2001	4	Books were placed before the Committee for selection but the Committee did not select any book.
19.	14th August, 2001	7	Books were placed before the Committee for selection but the Committee did not select any book.
20.	21st August, 2001	6	Books were placed before the Committee for selection but the Committee did not select any book.
21.	28th August, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.
22.	4th September, 2001	9	Books were placed before the Committee for selection but the Committee did not select any book.



1	2	3	4
23.	11th September, 2001	9	Books were placed before the Committee for selection but the Committee did not select any book.
24.	18th September, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.
25.	25th September, 2001	7	Books were placed before the Committee for selection but the Committee did not select any book.
26.	3rd October, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.
27.	9th October, 2001	9	Books were placed before the Committee for selection but the Committee did not select any book.
28.	11th October, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.
29.	12th October, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.
30.	16th October, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.
31.	23rd October, 2001	9	Books were placed before the Committee for selection but the Committee did not select any book.
32.	30th October, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.
33.	15th November, 2001	7	Books were placed before the Committee for selection but the Committee did not select any book.
34.	20th November, 2001	6	Books were placed before the Committee for selection but the Committee did not select any book.
35.	27th November, 2001	9	Books were placed before the Committee for selection but the Committee did not select any book.
36.	4th December, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.

1	2	3	4
37.	11th December, 2001	9	Books were placed before the Committee for selection but the Committee did not select any book.
38.	18th December, 2001	No Quorum	
39.	24th December, 2001	4	Books were placed before the Committee for selection but the Committee did not select any book.
40.	2nd January, 2002	9	Books were placed before the Committee for selection but the Committee did not select any book.
41.	8th January, 2002	8	Books were placed before the Committee for selection but the Committee did not select any book.
42.	15th January, 2002	8	Books were placed before the Committee for selection but the Committee did not select any book.
43.	22nd January, 2002	8	Books were placed before the Committee for selection but the Committee did not select any book.
44.	29th January, 2002	3	Books were placed before the Committee for selection but the Committee did not select any book.
45.	5th February, 2002	9	Books were placed before the Committee for selection but the Committee did not select any book.
46.	12th February, 2002	4	Books were placed before the Committee for selection but the Committee did not select any book.
47.	19th February, 2002	6	Books were placed before the Committee for selection but the Committee did not select any book.
48.	25th February, 2002	6	Books were placed before the Committee for selection but the Committee did not select any book.
49.	26th March, 2002 (Shimla)	7	Books were placed before the Committee for selection but the Committee did not select any book.
50.	27th March, 2002 (Shimla)	7	Books were placed before the Committee for selection but the Committee did not select any book.

## COMMITTEE ON PETITIONS

(Under rule 303)

1. The Committee on Petitions for the 4th (June) Session 2001 of the Tenth Vidhan Sabha was nominated in the month of June, 2001 by the Hon'ble Speaker Under Rule 303 (I) of the Rule of Procedure and Conduct of Business in Haryana Legislative Assembly and notified on the 12th June, 2001.

2. Shri Gopi Chand Gahlot, Deputy Speaker was nominated as the Ex-Officio Chairperson of the Committee.

3. The names of the Members of the Committee are given below :—

Sr. No.	Name of members	
1.	Shri Gopi Chand Gahlot, Deputy Speaker	Ex. Officio Chairperson
2.	Shri Bhagwan Sahai Rawat, M.L.A.	Member
3.	Smt. Veena Chhibbar, M.L.A.	Member
4.	Shri Abhay Singh Chautala, M.L.A.	Member
5.	Shri Zakir Hussain, M.L.A.	Member

The Committee did not held any meeting upto 30th October, 2001.

1. The Committee on Petitions for the 5th (November) Session, 2001 of the Tenth Vidhan Sabha was nominated in the month of October, 2001 by the Hon'ble Speaker Under Rule 303(I) of the Rule of Procedure and Conduct of Business in Haryana Legislative Assembly and notified on 8th November, 2001.

2. Shri Gopi Chand Gahlot, Deputy Speaker was nominated as the Ex-Officio Chairperson of the Committee.

3. The names of the Member of the Committee are given below :—

Sr. No.	Name of the Member	
1.	Shri Gopi Chand Gahlot, Deputy Speaker	Ex. Officio Chairperson
2.	Shri Bhagwan Sahai Rawat M.L.A.	Member
3.	Smt. Veena Chhibbar, M.L.A.	Member
4.	Shri Abhay Singh Chautala, M.L.A.	Member
5.	Shri Zakir Hussain, M.L.A.	Member

4. Meeting held and Business transacted :—

The Committee did not held any meeting upto 2nd March, 2002.

1. The Committee on Petitions for the 6th (March) Session, 2002 of the Tenth Vidhan Sabha was nominated in the month of March, 2002 by the Hon'ble Speaker Under Rule 303(I) of the Rule of Procedure and Conduct of Business in Haryana Legislative Assembly and notified on 5th March, 2002.

2. Shri Gopi Chand Gahlot, Deputy Speaker was nominated as the Ex-Officio Chairperson of the Committee.

3. The names of the Members of the Committee are given below :—

Sr. No.	Name of Members	
1.	Shri Gopi Chand Gahlot, Deputy Speaker	Ex. Officio Chairperson
2.	Shri Lila Krishan, M.L.A.	Member
3.	Smt. Veena Chhibbar, M.L.A.	Member
4.	Shri Rajinder Singh Bisla, M.L.A.	Member
5.	Shri Zakir Hussain, M.L.A.	Member

4. Meeting held and Business Transacted :—

The Committee did not held any meeting upto 31st March, 2002

### RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Speaker on the 3rd April, 2001 vide notification No. HVS-LA-70/2001/27, dated the 3rd April, 2001.

The Committee held 43 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Satbir Singh Kadian, Speaker Ex-Officio Chairperson	13
**2.	Shri Bansi Lal, M.L.A. Member	—
3.	Shri Bhupender Singh Hooda, M.L.A. Member	12
4.	Shri Jai Parkash Gupta, M.L.A. Member	36
***5.	Dr. Jai Parkash Sharma, M.L.A. Member	25
6.	Shri Sher Singh, M.L.A. Member	43
*7.	Shri Pawan Kumar Diwan, M.L.A. Member	—
8.	Shri Shashi Ranjan Parmar, M.L.A. Member	19
*9.	Shri Ram Kuwar Saini, M.L.A. Member	11

#### Meetings at places other than Chandigarh

The Rules Committee held five meetings at Haryana Bhawan, New Delhi, Amritsar, Nainital and Faridabad which are included in the total number of 43 meetings.

#### Business Transacted

The Rules Committee examined the rules from 152 to 277 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and suggested certain recommendations/suggestions etc. therein but no report was presented during the period under review.

#### Proceedings

A record of proceedings of the meetings of the Rules Committee has been kept in the Haryana Vidhan Sabha Secretariat.

\* *The Hon'ble Speaker accepted the resignation of Shri Pawan Kumar Diwan, M.L.A. from the Membership of the Committee w.e.f. 13th April, 2001 and nominated Shri Ram Kuwar Saini, M.L.A. as member of the Committee w.e.f. 13th April, 2001 vide notification No. HVS-LA-70/2001/30, dated the 16th April, 2001.*

\*\* *The Hon'ble Speaker accepted the resignation of Shri Bansi Lal, M.L.A. from the Membership of the Committee w.e.f. 1st June, 2001 vide notification No. HVS-LA-70/2001/39, dated the 2nd June, 2001.*

\*\*\* *The Hon'ble Member expired on 31st October, 2001.*

### BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated on 23rd February, 2001, continued to function upto 25th May, 2001 when a new Committee was nominated by the Hon'ble Speaker on the 26th May, 2001 and notified *vide* Notification No. HVS-LA-1-37/2001/38, dated the 28th May, 2001.

The Committee which was nominated on 16th May, 2001 held one meeting i.e. on 11th June, 2001. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Satbir Singh Kadian, Speaker	1
2.	Shri Om Parkash Chautala, Chief Minister	1
3.	Shri Sampat Singh, Finance Minister	1
4.	Shri Dhirpal Singh, Town & County Planning Minsiter	1
5.	Shri Bhajan Lal, M.L.A., Leader of Opposition	1
6.	Shri Krishan Pal Gujjar, M.L.A.	1
7.	Shri Ram Bhagat, M.L.A.	1
	<b>Special Invitee</b>	
	Shri Gopi Chand Gahlot, Deputy Speaker	1

#### Report Presented

The following report was presented at the date noted against :—

Sr. No.	Subject of Report	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 11th to 12th June, 2001 i.e. Obituary References, Papers to be laid/re-laid on the Table of the House, Presentation, Discussion & Voting on Excess Demands over grants and Appropriation for the years 1995-96 and 1996-97. The Haryana Appropriation (No. 3) Bill in respect of Excess Demands over Grants for the years 1995-96 and 1996-97 and Legislative Business.	12th June, 2001

The Committee which was nominated on the 26th May, 2001 continued to function upto 24th October, 2001 when a new Committee was nominated by the Hon'ble Speaker on the 25th October, 2001 and notified *vide* Notification No. HVS-LA-37/2001/53, dated the 29th October, 2001.

The Committee which was nominated on 25th October, 2001 held one meeting i.e. on 8th November, 2001. The name of the Members of the committee, Special Invitee and the

meeting attended by each Member/Special Invitee are given below :—

Sr.No.	Name of the Members	Number of meetings attended
1.	Shri Satbir Singh Kadian, Speaker	1
2.	Shri Om Parkash Chautala, Chief Minister	1
3.	Shri Sampat Singh, Finance Minister	1
4.	Shri Dhirpal Singh, Town & Country Planning Minister	1
5.	Shri Bhajan Lal, M.L.A., Leader of Opposition	1
6.	Shri Krishan Pal Gujjar, M.L.A.	1
7.	Shri Ram Bhagat, M.L.A.	1
	<b>Special Invitee</b>	
	Shri Gopi Chand Gahlot, Deputy Speaker	1

#### Report Presented

The following report was presented on the date noted against :—

Sr.No.	Subject of Report	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 8th to 9th October, 2001 i.e. Obituary References, Papers to be laid/re-laid on the Table of the House, and Legislative Business.	8th November, 2001

The Committee which was nominated on the 25th October, 2001, continued to function upto 20th February, 2002 when a new Committee was nominated by the Hon'ble Speaker on 21st February, 2002 and notified vide Notification No. HVS-LA-37/2002/4, dated the 25th February, 2002.

The Committee which was nominated on 21st February, 2002 held one meeting on 4th March, 2002. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below :—

Sr.No.	Name of the Members	Number of meetings attended
1.	Shri Satbir Singh Kadian, Speaker	1
2.	Shri Om Parkash Chautala, Chief Minister	1
3.	Shri Sampat Singh, Finance Minister	1
4.	Shri Dhirpal Singh, Town & Country Planning Minister	1
5.	Shri Bhajan Lal, M.L.A., Leader of Opposition	1
6.	Shri Krishan Pal Gujjar, M.L.A.	1
	<b>Special Invitee</b>	
	Shri Gopi Chand Gahlot, Deputy Speaker	1

**Report Presented**

The following report was presented on the date noted against :—

Sr. No.	Subject of Report	Date of Presentation
1.	<p>Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 4th to 7th March, 2002, 11th March, 2002, 13th to 15th March, 2002 and 18th to 20th March, 2002 i.e. Obituary References, Papers to be laid/re-laid on the Table of the House, Discussion on Governor's Address, Resumption of Discussion on Governor's Address and Voting on Motion of thanks, Presentation, Discussion and Voting on Supplementary Estimates for the year 2001-2002 and the Report of the Estimates Committee thereon, Presentation of Budget Estimates for the year 2002-2003, Presentation of Reports of Assembly Committees, General discussion on Budget Estimates for the year 2002-2003, Resumption of Discussion on Budget Estimates for the year 2002-2003. Discussion and Voting on Demand for Grants on Budget Estimates for the year 2002-2003. The Haryana Appropriation Bill in respect of Supplementary Estimates for the year 2001-2002. The Haryana Appropriation Bill in respect of Budget Estimates for the year 2002-2003 and Legislative Business.</p>	5th March, 2002